



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,25th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I

THIS BENCH WILL RISE AT 1:00 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	ITA/5/2021	PR. COMMISSIONER OF INCOME TAX, SHILLONG Versus SHREE PRAKASH SINGH	MR. S C KEYAL MR. S SARMA	MR B P BORAH (r-1) MR P J DUTTA (r-1) MR R S RONGHANG (r-1)
2	WA/190/2021 FIXED	THE UNION OF INDIA AND 2 ORS. Versus V. KAPCHUNGUNGA AND 10 ORS. F	MR. S C KEYAL	MR. P D NAIR (FOR ALL RESPONDENTS) MR. A CHETRY (FOR ALL RESPONDENTS) MR G ALAM (FOR ALL RESPONDENTS) MR. A BARUAH, GA, STATE OF MIZORAM, MR. H ROHMAN (FOR ALL RESPONDENTS) S R A NASER (FOR ALL RESPONDENTS)
	WITH I.A.(Civil)/789/2022 in WA/190/2021	THE UNION OF INDIA AND 2 ORS. Versus V. KAPCHUNGUNGA AND 9 ORS.	MR. S C KEYAL	MR. A CHETRY (FOR ALL RESPONDENTS) MR G ALAM (FOR ALL RESPONDENTS) MR. H ROHMAN (FOR ALL RESPONDENTS) S R A NASER (FOR ALL RESPONDENTS)
3	WA/203/2022	PRODIP GOGOI Versus THE STATE OF ASSAM AND 8 ORS.	MR. D K KOTOKY MR B SINHA MR. N D SARMA	MR. N BORUAH SC, SEC. EDU. SR. GA, ASSAM SC, SEBA
4	WA/104/2023	SULTAN AHMED AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A R BHUYAN MS. A. BORAH MR N Z CHOUDHURY MR N A MAZARBHUIYA	SC, RMSA SC, SEC. EDU.
5	WITH WA/254/2022	SHAMIM AKHTAR SUBHANI AND 27 ORS. Versus THE STATE OF ASSAM AND 3 ORS. E	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI MRS. S ISLAM	SC, SEC. EDU.

6	WA/195/2023	JYOTIRUPA SARMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM MR. H G HAZARIKA	SC, HIGHER EDU
7	WA/221/2023 FIXED	BIPUL DUTTA Versus THE STATE OF ASSAM AND 3 ORS. H	MS J RAJKUMARI MR S BORTHAKUR MR. D GOGOI	SC, HIGHER EDU SC, FINANCE
8	WA/253/2023	THE ALL ASSAM TENNIS ASSOCIATION AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K GOSWAMI MR B P BORAH MR P J DUTTA A KALITA MISS. J GOGOI	GA, ASSAM SC, HOUSING AND URBAN AFFAIRS SC, REVENUE SC, G M D A
9	WA/344/2023	ASSAM AYURVEDIC DOCTORS SERVICE ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA N GAUTAM	GA, ASSAM SC, HEALTH
10	WA/463/2023	GS-177180H PARATALA RAMA KRISHNA GUPTA AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MR S R A NASER	DY.S.G.I.
11	WA/37/2024 FIXED	AGRICULTURAL AND PROCESSED FOOD PRODUCTS EXPORT DEVELOPMENT AUTHORITY (APEDA) Versus UNION OF INDIA AND 2 ORS F	MR C P SHARMA MR. K R BOROOAH	MR. L C DEY (r-2) MR. C K S BARUAH MR H Dey (r-2) DY.S.G.I.
	WITH I.A.(Civil)/333/2024 in WA/37/2024	AGRICULTURAL AND PROCESSED FOOD PRODUCTS EXPORT DEVELOPMENT AUTHORITY (APEDA) Versus UNION OF INDIA AND 2 ORS F	MR C P SHARMA MR. K R BOROOAH	MR. L C DEY (r-2) MR. C K S BARUAH MR H Dey (r-2) DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 25/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. J P SHARMA	08-03-2025	To	25-03-2025
3)	MD. H BHUYAN	11-03-2025	To	30-04-2025
4)	MR I RAFIQUE	14-03-2025	To	04-04-2025
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6)	MR. A K DAS	18-03-2025	To	01-05-2025
7)	MR D BARUAH	20-03-2025	To	29-03-2025
8)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
9)	MR. N ISLAM	24-03-2025	To	04-04-2025
10)	MR. A THAKUR	21-03-2025	To	31-03-2025
11)	MS. J R THAKUR	21-03-2025	To	31-03-2025
12)	MR I AHMED	27-03-2025	To	05-04-2025
13)	MR. G KHANDELIA	23-03-2025	To	31-03-2025
14)	MR. P K DEKA	24-03-2025	To	25-03-2025
15)	MR. A LAL	24-03-2025	To	28-03-2025
16)	MR D C K HAZARIKA	26-03-2025	To	29-03-2025
17)	MR. S K SINHA	24-03-2025	To	27-03-2025



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[AT 02:00 PM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[THIS BENCH WILL SIT AT 2:00 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	Review.Pet./27/2023 IN PIL/130/2015(D/O)	THE STATE OF ASSAM AND 4 ORS. Versus NAZIB UDDIN LASKAR AND 2 ORS.	MR. P N GOSWAMI MR. K P PATHAK MR. D GOGOI	
2	Review.Pet./80/2023 IN WA/75/2023 (D/O)	RUBUL SARMAH AND 8 ORS. Versus SIMANTA PRADIP CHOUDHURY AND 25 ORS.	MR. U K NAIR MR. S P SHARMA MS U SHARMA MR P R SARMA K AHMED	MR. K N CHOUDHURY(R-4,5,6,9,10,12,13,14,16) GA, ASSAM SC, APSC MR. R M DEKA(R-4,5,6,9,10,12,13,14,16) MR. R M DEKA(R-4,5,6,9,10,12,13,14,16) MR. D J DAS (R-4,5,6,9,10,12,13,14,16) MR. D J DAS (R-4,5,6,9,10,12,13,14,16) MS N MAHANTA(R-1,18) N GAUTAM(R-1,18)
3	Review.Pet./134/2024	TARAK GONGO AND ANR. Versus THE STATE OF ARUNACHAL PRADESH AND 2 ORS	MR. U DUTTA MR. B. KUMAR B DUTTA	GA, AP
4	Review.Pet./28/2025 IN WP(C)/3159/2019 (D/O) WITH OFFICE NOTE	THE UNION OF INDIA AND 4 ORS Versus HIRENDRANATH NATH	MR. B CHAKRAVARTY	
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
5	PIL/21/2020 IN WP(C)/5388/2021 (D/O), WP(C)/3396/2021 (D/O)	SUBRATA MAZUMDAR AND 8 ORS. Versus THE STATE OF ASSAM AND 3 ORS,	MR A M MAZUMDAR MRS S B CHOUDHURY	MR S S DEY GA, ASSAM MR SISHIR DUTTA (R2) MR. M NATH MR. A BHATTACHARJEE MR. D J KAPIL MR S DAS (R2) SC, REVENUE MR. SIDHANT DUTTA (R2)

6 **WITH**
[Cont.Case\(Crl\)\(Suo Moto\)/1/2021](#) XXX MR. T J MAHANTA MR. D SAIKIA (R-1)
Versus MR D K MISHRA (R-3)
SUMIT SATTAWAN AND 2 ORS. MR. B PRASAD (R-3)
MR. B GOGOI
MR. R A CHOUDHURY (R-1)
MR. R A CHOUDHURY (R-1)
MR P J BORAH (R-3)

7 **WITH**
[Review.Pet./166/2022](#) BISWAJIT ROY MR. N BARUAH GA, ASSAM
Versus MR. R J DAS
THE STATE OF ASSAM AND 4 ORS.

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LEAVE NOTE OF ADVOCATES FOR 25/03/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/5464/2022 PART-HEARD, FIXED	ZAHID HASAN ULLAH AND 141 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R Sharma	SC, ELEM. EDU MR. C SHARMA, SC, SOCIAL JUSTICE & EMPOWERMENT DEPTT. SC, HEALTH
2	WP(C)/1003/2025 PART-HEARD, FIXED	KADOM TERANGPI Versus THE UNION OF INDIA	MR B P BORAH MR. U S BORA MR P J DUTTA	GA, ASSAM MRS. R DEVI (C.G.C.) DY.S.G.I. SC, K A A C SC, PCB SC, FOREST
WITH				
3	WP(C)/1009/2025	BRONSON TERANG Versus THE UNION OF INDIA AND 15 ORS.	MR B P BORAH MR. U S BORA MR P J DUTTA MISS. J GOGOI MR. A KHANDAKAR	GA, ASSAM MRS. R DEVI (C.G.C.) DY.S.G.I. SC, PCB SC, FOREST SC, K A A C
4	WP(C)/2116/2023 FIXED	M/S RAJDEEP DEY Versus BODOLAND TERRITORIAL COUNCIL (BTR) AND 5 ORS.	MR. A SARMA MR J P CHAUHAN	SC, P AND R.D. GA, ASSAM SC, BTC
5	WP(C)/6900/2023 FIXED	MAMON KARMOKAR AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	GA, ASSAM
6	WP(C)/319/2024 FIXED	RAKESH SINGH Versus THE STATE OF ASSAM AND 6 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	SR. GA, ASSAM
WITH				
7	WP(C)/6053/2023	RAKESH SINGH Versus THE STATE OF ASSAM AND 6 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	GA, ASSAM
ORDERS				
8	WP(C)/224/2025 FIXED	UTPAL BORA Versus THE STATE OF ASSAM AND 4 ORS	MS. S G BARUAH MR. B BORGOHAIN MR B SAIKIA	GA, ASSAM MR M CHETIA, (R-3 & 5)

HEARING

9	WP(C)/6512/2017	SANJIV TEA INDUSTRY PVT. LTD. Versus THE ASSAM POWER DISTRIBUTION CO. LTD. and 2 ORS.	MR.B D DAS MR.P BHOWMICK MR.D SAIKIA MS.J RONGPIPI	SC, APDCL MR. P N GOSWAMI
10	WP(C)/4361/2018 WITH LCR 3 FILES, FIXED	MANAGEMENT OF HOTEL RAJMAHAL Versus HITRAM RAJBONSHI AND ANR.	MR. O P BHATI MR T C DAS MR. P SARMA MR. P K PODDAR MR. S KHAN	GA, ASSAM MR. B K SEN (R-1) MR F HAQUE (R-1) MR. M A AHMED (R-1)
11	WP(C)/1665/2022	STAR CEMENT LTD. Versus UNION OF INDIA AND 5 ORS.	DR. ASHOK SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	MR. B C PATHAK MR. B PATHAK MS. B SARMA (R-1) MR. R THADANI MR V KUMAR MS M TIWARI ASSTT.S.G.I.
12	WP(C)/8237/2022	SHRI SAILEN KUMAR SHARMA Versus THE STATE OF ASSAM AND 3 ORS	MR S SARMA	SC, WATER RESOURCE
13	WP(C)/8276/2022 WITH SEPERATE AFFIDAVIT FILE	ARJUN CHANDRA BARMAN AND 3 ORS Versus THE INDIAN OIL CORPORATION AND 16 ORS	MR M Z AHMED MS. B DUTTA MR. A M DUTTA	MR. U K NAIR (R-10,13,15,16) MR. B CHAKRAVARTY (R-14) DR. R SARMAH (R-10,16) MR. K GOGOI MR. P MAHANTA (r-11,12) MR. R B GOHAIN (r-11,12) MR. A BORO (R-10,13,15,16) N R SURANA (R-10,13,15,16) MS D MAHANTA MR A KHARSOHUM (r-11,12) MS. A LALA (R-14) DY.S.G.I. SC, TRANSPORT SC, I O C
	WITH I.A.(Civil)/480/2023 in WP(C)/8276/2022	ARJUN CHANDRA BARMAN AND 3 ORS Versus THE INDIAN OIL CORPORATION AND 16 ORS	MR M Z AHMED MS. B DUTTA MR. A M DUTTA	DR. R SARMAH (R-10,16) MR. K GOGOI MR. P MAHANTA (r-11,12) MR. R B GOHAIN (r-11,12) MR A KHARSOHUM (r-11,12) DY.S.G.I. SC, TRANSPORT

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LEAVE NOTE OF ADVOCATES FOR 25/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. J P SHARMA	08-03-2025	To	25-03-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./848/2025	IBRAHIM ALI Versus THE STATE OF ASSAM	MR. P K SARMA MS. B BHUYAN MS R SAHIN	PP, ASSAM
2	Bail Appln./852/2025	ABDUL HAQUE @ HOQUE AND ANR Versus THE STATE OF ASSAM	MR. P K SARMA MS M KAKOTY MS. B BHUYAN MS R SAHIN	PP, ASSAM
3	Bail Appln./876/2025	JAHAR ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
4	Bail Appln./877/2025	MD NUR JAMAL @ NUR JAMAL ISLAM Versus THE STATE OF ASSAM	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH TANZIM L. CHOUDHURY	PP, ASSAM
5	Bail Appln./881/2025	SANDIP DAS Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
6	Bail Appln./890/2025	PRABHAT BARMAN Versus THE STATE OF ASSAM	MS. B DEVI	PP, ASSAM
7	Bail Appln./891/2025	SRI MANUJ DIHINGIA Versus THE STATE OF ASSAM	MR. U J SAIKIA MS M DAS	PP, ASSAM
8	Bail Appln./892/2025	ARUN SHARMA Versus UNION OF INDIA	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	SC, NCB
9	Bail Appln./893/2025	BANJIT BORAH Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR P SONOWAL MR. J N SUWAI	PP, ASSAM
10	Bail Appln./894/2025	CHRISTOFER ZOCHHUANA Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM

MOTION

11	AB/671/2025	MD IFTIKAR ALAM Versus THE STATE OF ASSAM	MR. I CHOUDHURY M INGTI	PP, ASSAM
12	AB/673/2025	RASUL HOQUE @ RASUL HOQUE BAHADUR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
BAIL HEARING (BA)				
13	Bail Appln./2661/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SAHIDUL ALOM Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
14	Bail Appln./3677/2024 WITH CASE RECORD(SCANNED COPY)	TARUN KUMAR Versus THE UNION OF INDIA	MR. T HUSSAIN	SC, NCB
15	Bail Appln./311/2025 FIXED	MANISHA MURMU Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR. S SARKAR	PP, ASSAM
16	Bail Appln./312/2025 WITH CASE RECORD(SCANNED COPY), FIXED	ANUWAR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR B P BORAH MR P J DUTTA MISS. J GOGOI	MS. S CHUTIA (R-2) MS. P CHUTIA(R-2)
17	Bail Appln./398/2025 WITH CASE RECORD(SCANNED COPY)	PREMA PANDIT Versus THE STATE OF ASSAM	MR. B P BORAH MR P J DUTTA MISS. J GOGOI MR. A KHANDAKAR	PP, ASSAM
18	Bail Appln./417/2025 FIXED	SADDAM ALI Versus THE STATE OF ASSAM	MR. R ALI DR. R HOQUE MR. MUSTAFA HUSSAIN	PP, ASSAM
19	Bail Appln./475/2025 FIXED	MD ABDUL KARIM Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
20	Bail Appln./547/2025 WITH CASE RECORD(SCANNED COPY), FIXED	IRFAN ALI Versus THE STATE OF ASSAM AND ANR.	MR. A AHMED MR. R ALI U U KHAN	PP, ASSAM
21	Bail Appln./556/2025 FIXED	SAFIKUL ISLAM ALIAS SHAFIQU L ISLAM Versus THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
22	Bail Appln./564/2025 FIXED	RANJIT BARMAN Versus THE STATE OF ASSAM AND ANR.	MR A K AZAD	PP, ASSAM
23	Bail Appln./588/2025 WITH CASE RECORD(SCANNED COPY), FIXED	SANJAY DAS Versus THE STATE OF ASSAM AND ANR	MR. I ALAM T MAZUMDER	PP, ASSAM
24	Bail Appln./604/2025 FIXED	RAJESH KUNDU ALIAS GOPAL KUNDU Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN	PP, ASSAM
25	WITH AB/501/2025	RADHA RAMAN KUNDU ALIAS RADHAMOHAN DUTTA AND ORS Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN	PP, ASSAM
26	Bail Appln./617/2025 FIXED	MD SOHIDUL AHMED Versus THE STATE OF ASSAM	MR A K BORAH MR. H S BORAH	PP, ASSAM
27	WITH Bail Appln./689/2025	MD. SOMIR ALI @ SOMIR ALI Versus THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM MR. H KAKATI	PP, ASSAM
28	Bail Appln./649/2025 WITH CASE RECORD(SCANNED COPY), FIXED	AINUL HOQUE Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM

29	Bail Appln./663/2025 FIXED	SAHANUR ALI Versus THE STATE OF ASSAM	MR T THAKURIA MS. L TALUKDAR	PP, ASSAM
30	Bail Appln./731/2025 FIXED	JAHIR HUSSAIN Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN MS. N.A. BEGUM	PP, ASSAM
31	Bail Appln./741/2025 FIXED	MD HAZARAT ALI Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
32	Bail Appln./752/2025 BA 525/2025(D/O), B/O	AKHIRUL ISLAM Versus THE STATE OF ASSAM	MR. S M MOLLAH MR. M MONDAL MS. F BEGUM	PP, ASSAM
BAIL HEARING				
33	AB/2777/2024 WITH CASE RECORD(SCANNED COPY)	PULAK JYOTI KALITA @ JANMONI Versus THE STATE OF ASSAM,	MR G SARMA MR S DEKA	PP, ASSAM
34	AB/3384/2024	MANIK MAZUMDAR Versus THE STATE OF ASSAM	MR. L N DIHINGIA MR A BARUAH	SC, FOREST
35	AB/3/2025 FIXED	JUNMONI HAZARIKA Versus THE STATE OF ASSAM	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR B P SARMAH B SAHA S J KALITA	PP, ASSAM
36	AB/46/2025 FIXED	RASIDUL HOQUE Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MS A BARUAH MR. H ALI	PP, ASSAM
37	WITH AB/48/2025	REZAUL ISLAM Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MS A BARUAH MR. H ALI	PP, ASSAM
38	WITH AB/50/2025	MUJAHAR ALI SARKAR Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MS A BARUAH MR. H ALI	PP, ASSAM
39	WITH AB/52/2025	HOSSAIN ALI SHEIKH Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MR. H ALI	PP, ASSAM
40	WITH AB/53/2025	SAHIDUL ISLAM MONDAL Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MS A BARUAH MR. H ALI	PP, ASSAM
41	WITH AB/54/2025	AKBAR ALI MIR Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MR. H ALI	PP, ASSAM
42	WITH AB/55/2025	ABDUL KHALEK MONDAL Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MS A BARUAH MR. H ALI	PP, ASSAM
43	WITH AB/56/2025	AMINUR RAHMAN MONDAL Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MS A BARUAH MR. H ALI	PP, ASSAM
44	WITH AB/57/2025	KUDDUS ALI SHEIKH Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MS A BARUAH MR. H ALI	PP, ASSAM

45	WITH AB/58/2025	MARJINA BIBI Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MR. H ALI	PP, ASSAM
46	AB/95/2025	BISHAL TAMANG Versus THE STATE OF ASSAM	J U AHMED MR. N K MURRY MS P TOKBIPI	PP, ASSAM
47	AB/96/2025	DIPLU BASUMATARY Versus THE STATE OF ASSAM	MR. N K MURRY MS P TOKBIPI MS S.DAS P HAJONG	PP, ASSAM
48	AB/97/2025	UTJAL TAMANG Versus THE STATE OF ASSAM	J U AHMED MR. N K MURRY MS P TOKBIPI P HAJONG	PP, ASSAM
49	AB/98/2025	UTJAL TAMANG Versus THE STATE OF ASSAM	J U AHMED MR. N K MURRY MS P TOKBIPI	PP, ASSAM
50	AB/99/2025	DIPLU BASUMATARY Versus THE STATE OF ASSAM	MR. N K MURRY MS P TOKBIPI MS S.DAS P HAJONG	PP, ASSAM
51	AB/100/2025	BISHAL TAMANG Versus THE STATE OF ASSAM	MR. N K MURRY MS P TOKBIPI MS S.DAS P HAJONG	PP, ASSAM
52	AB/223/2025 FIXED	BOBITA BHUYAN Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS	PP, ASSAM
53	AB/308/2025 FIXED	RIZWAN @ MOHAMMAD RIZWAN QURAIISHI Versus THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN AMINUR RAHMAN	PP, ASSAM
54	AB/335/2025 WITH OFFICE NOTE, FIXED	AKABBAR ALI Versus THE STATE OF ASSAM ORS	MR S BORTHAKUR MR. J ABBAS I HOQUE MS. H G DAS	PP, ASSAM
55	AB/401/2025 FIXED	BISWAJIT DEKA Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI MS P SAIKIA	PP, ASSAM
56	AB/419/2025 FIXED	MABJAL HOQUE Versus THE STATE OF ASSAM	MR. H RAHMAN DR. P AGARWAL MS. S NATH	PP, ASSAM
57	WITH AB/417/2025	MAINUL HOQUE Versus THE STATE OF ASSAM	MR. H RAHMAN DR. P AGARWAL MS. S NATH	PP, ASSAM
58	WITH AB/418/2025	MAJAR ALI Versus THE STATE OF ASSAM	MR. H RAHMAN DR. P AGARWAL MS. S NATH	PP, ASSAM
59	AB/497/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SAHID AHMED Versus THE STATE OF ASSAM AND ANR.	MS G K DAS M BORO	PP, ASSAM
60	AB/522/2025 FIXED	BADULI KAMAN Versus THE STATE OF ASSAM	MR. K K HANDIQUE MR. M K DEURI MS N M PEGU	PP, ASSAM
61	AB/524/2025 FIXED	ANURAGI CHANGMAI Versus THE STATE OF ASSAM	MR. I CHOUDHURY R L CHUTIA M INGTI	PP, ASSAM
62	AB/529/2025 FIXED	SMTI SWAGATA HAZARIKA Versus THE STATE OF ASSAM	MR. B D GOSWAMI MR. J M GOGOI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. J P SHARMA	08-03-2025	To	25-03-2025
3)	MD. H BHUYAN	11-03-2025	To	30-04-2025
4)	MR I RAFIQUE	14-03-2025	To	04-04-2025
5)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
6)	MR. A K DAS	18-03-2025	To	01-05-2025
7)	MR D BARUAH	20-03-2025	To	29-03-2025
8)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
9)	MR. N ISLAM	24-03-2025	To	04-04-2025
10)	MR. A THAKUR	21-03-2025	To	31-03-2025
11)	MS. J R THAKUR	21-03-2025	To	31-03-2025
12)	MR I AHMED	27-03-2025	To	05-04-2025
13)	MR. G KHANDELIA	23-03-2025	To	31-03-2025
14)	MR. P K DEKA	24-03-2025	To	25-03-2025
15)	MR. A LAL	24-03-2025	To	28-03-2025
16)	MR D C K HAZARIKA	26-03-2025	To	29-03-2025
17)	MR. S K SINHA	24-03-2025	To	27-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,25th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/69/2025 FIXED in WP(C)/4998/2023	HASNARA BEGUM Versus THE STATE OF ASSAM AND 8 ORS	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	SC, ELEM. EDU GA, ASSAM SC, AG MR H R CHOUDHURY (R-9) SC, FINANCE
	WITH WP(C)/4998/2023	MAMTAZ BEGUM BARBHUYAN Versus THE STATE OF ASSAM AND 8 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI D J BARMAN	SC, ELEM. EDU GA, ASSAM SC, AG MR H R CHOUDHURY (R-9) S. TALUKDAR (R-9) A S PRODHANI (R-9) SC, FINANCE
	WITH I.A.(Civil)/3342/2023 in WP(C)/4998/2023	MAMTAZ BEGUM BARBHUYAN, Versus THE STATE OF ASSAM AND 8 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI D J BARMAN	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
ADMISSION				
2	WP(C)/342/2025 PART-HEARD, FIXED	ABDUL KADIR BOKSHI Versus THE STATE OF ASSAM AND 4 ORS	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM SC, SEC. EDU.
	WITH WP(C)/7604/2023	PRITOM JYOTI SHARMA Versus THE STATE OF ASSAM AND 4 ORS	MR F U BARBHUIYA MS S DAS	GA, ASSAM
	WITH WP(C)/5067/2024	MAIDUL ISLAM AND 14 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M K CHOUDHURY MR. N HOSSAIN MR N SARMA	SC, ELEM. EDU GA, ASSAM
	WITH WP(C)/5079/2024	ANJU MONOWARA BEGUM AND 11 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. N HOSSAIN MR N SARMA	SC, ELEM. EDU GA, ASSAM
	WITH WP(C)/5560/2024	JENIFAR MUSTAFA LASKAR Versus THE STATE OF ASSAM AND 8 ORS	MS. S B CHOUDHURY	SC, ELEM. EDU GA, ASSAM

7	WITH WP(C)/5616/2024	MANURAM MEDAK Versus THE STATE OF ASSAM AND 9 ORS	MS. S B CHOUDHURY MR. S K DAS	SC, ELEM. EDU SR. GA, ASSAM
8	WITH WP(C)/5701/2024	SAHIL AHMED CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR. I ALAM MR. T SK	GA, ASSAM
9	WITH WP(C)/5867/2024	SYED ABU SAHID MIRA Versus THE STATE OF ASSAM AND 6 ORS	MR. K A MAZUMDER MR A HAI S A ISLAM	SC, ELEM. EDU GA, ASSAM
10	WITH WP(C)/5948/2024	JUNU GOGOI Versus THE STATE OF ASSAM AND 6 ORS	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	GA, ASSAM SC, EDU SC, P H E
11	WITH WP(C)/6149/2024	ZITENDRA CH DAS AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH MR. A. GAYAN	GA, ASSAM SC, HEALTH
12	WITH WP(C)/6150/2024	SHAHJAHAN ALI AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH MR. A. GAYAN	GA, ASSAM SC, HEALTH
13	WITH WP(C)/6156/2024	PROBHAT BORAH AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS	MR. M R LASKAR MR N SARMA	GA, ASSAM SC, HANDLOOM, TEXTILE AND SERICULTURE
14	WITH WP(C)/6162/2024	ABDUL MANIK BARBHUIYA AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	GA, ASSAM SC, HEALTH
15	WITH WP(C)/6184/2024	SUNJIT DEKA Versus THE STATE OF ASSAM AND 5 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	GA, ASSAM SC, HEALTH
16	WITH WP(C)/6198/2024	MOYAZZIN HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. K MIRA MR. H A TALUKDAR	GA, ASSAM SC, P H E
17	WITH WP(C)/6206/2024	SWAPNA KALITA AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	GA, ASSAM
18	WITH WP(C)/6222/2024	KAUSTAV MONI BORAH Versus THE STATE OF ASSAM AND 5 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	GA, ASSAM
19	WITH WP(C)/6244/2024	SHABBIR AHMED AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MRS R BEGUM MS. S B CHOUDHURY	SC, ELEM. EDU GA, ASSAM
20	WITH WP(C)/6266/2024	DIMPAL DAS AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	GA, ASSAM
21	WITH WP(C)/6302/2024	APARAJITA SARMAH BEZBARUAH Versus THE STATE OF ASSAM AND 10 ORS	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM

22	WITH WP(C)/6404/2024	TIKENDRAJIT GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR. N HOSSAIN MR N SARMA	SC, ELEM. EDU GA, ASSAM
23	WITH WP(C)/6414/2024	ASHARJYA BORO Versus THE STATE OF ASSAM AND 5 ORS	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	SC, ELEM. EDU GA, ASSAM
24	WITH WP(C)/6420/2024	RIDIP LAHON Versus THE STATE OF ASSAM AND 5 ORS	MR. M KALITA MR. N M DAS MR. J HATIMURIA	SC, ELEM. EDU GA, ASSAM
25	WITH WP(C)/6426/2024	MINALI CHALIHA BORUAH Versus THE STATE OF ASSAM AND 5 ORS	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	GA, ASSAM SC, SEC. EDU.
26	WITH WP(C)/6544/2024	NIPOM KANTI NATH Versus THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA MS S DEV L DEKA	SC, ELEM. EDU GA, ASSAM
27	WITH WP(C)/6601/2024	NITYANANDA GIRI Versus THE STATE OF ASSAM AND 5 ORS	MR. N J KHATANIAR MR. J SINGH MR. K K HANDIQUE	GA, ASSAM SC, PWD
28	WITH WP(C)/6676/2024	UMESH KUMAR CHETRI AND ANR Versus THE STATE OF ASSAM 5 ORS.	MR. R A CHOUDHURY MR. R A MAZUMDER	GA, ASSAM SC, HEALTH
29	WITH WP(C)/7074/2024	SALIM UDDIN LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA A. H. AHMED	GA, ASSAM SC, IRRIGATION
30	WITH WP(C)/338/2025	FARUK AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS.	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM SC, A.H and V. DEPT.
31	WITH WP(C)/343/2025	PRATAP SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM SC, SEC. EDU.
32	WITH WP(C)/352/2025	MANTU BAYAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. P K MUNIR MR. A. GAYAN	GA, ASSAM SC, REVENUE SC, FINANCE DEPTT.
33	WITH WP(C)/446/2025	SHUEL AHMED LASKAR AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU GA, ASSAM
34	WITH WP(C)/447/2025	PARBIN SULTANA MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA MS S DEV L DEKA	SC, ELEM. EDU GA, ASSAM
35	WITH WP(C)/457/2025	MAHFUZ AHMED LASKAR Versus THE STATE OF ASSAMV	MR. D H MOZUMDER	SC, ELEM. EDU GA, ASSAM
36	WITH WP(C)/483/2025	SIRIN SULTANA LASKAR Versus THE STATE OF ASSAM 5 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU GA, ASSAM

37	WITH WP(C)/629/2025	DEBOJIT BORO AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. M K CHOUDHURY MR N SARMA MR. D BHUYAN	SC, ELEM. EDU GA, ASSAM
38	WITH WP(C)/657/2025	BALEN BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS	MR. M K CHOUDHURY MR N SARMA MR. D BHUYAN	GA, ASSAM SC, ED
39	WITH WP(C)/658/2025	SMTI RASHMI NEWAR Versus THE STATE OF ASSAM AND 6 ORS	MR. M K CHOUDHURY MR N SARMA MR. D BHUYAN	GA, ASSAM SC, ED
40	WITH WP(C)/671/2025	ASHIK ALAHI BORBHUIYA Versus THE STATE OF ASSAM	MR. S B LASKAR MR. A S TAPADER MS D DUTTA A. H. AHMED	SC, ELEM. EDU GA, ASSAM
41	WITH WP(C)/690/2025	KABIR AHMED CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM SC, P H E
42	WITH WP(C)/776/2025	PRITHA SARMACHARJEE Versus THE STATE OF ASSAM AND 7 ORS	MR. I ALAM MR. T SK	SC, ELEM. EDU GA, ASSAM
43	WITH WP(C)/780/2025	MAHBUBUL ALAM AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. I H BARBHUIYA MS R RAJKHOWA	GA, ASSAM SC, EDU
44	WITH WP(C)/923/2025	TAHERA BEGUM BARBHUIYA AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU GA, ASSAM
45	WITH WP(C)/962/2025	SUBHAN GOGOI Versus THE STATE OF ASSAM AND 5 ORS.	MR. N HOSSAIN MR N SARMA	SC, ELEM. EDU GA, ASSAM
46	WITH WP(C)/997/2025	JUFRANA BEGOM Versus THE STATE OF ASSAM AND 6 ORS	MR. B PURKAYASTHA J.P. BARUAH	SC, ELEM. EDU GA, ASSAM
47	WITH WP(C)/999/2025	NIRAB CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR H DAS D BARUAH	GA, ASSAM SC, HEALTH
48	WITH WP(C)/1033/2025	PARTHA PRATIM DAS Versus THE STATE OF ASSAM AND ORS	MR. N HOSSAIN MR N SARMA	SC, ELEM. EDU GA, ASSAM
49	WITH WP(C)/1077/2025	SACHIN PATIR AND 3 ORS. Versus THE STATE OF ASSAM AND 8 ORS	MR. M K CHOUDHURY MR N SARMA MR. D BHUYAN	SC, ELEM. EDU GA, ASSAM
50	WITH WP(C)/1101/2025	BANTI DAS AND ANR Versus THE STATE OF ASSAM AND 5 ORS.	MR. R A CHOUDHURY MR. R A MAZUMDER	GA, ASSAM
51	WITH WP(C)/1126/2025	SMTI LUCKY SAIKIA Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS	SC, ELEM. EDU GA, ASSAM
52	WITH WP(C)/1127/2025	MOKIM KHAN Versus THE STATE OF ASSAM AND ORS	MR. M AHMED MD I H LASKAR	GA, ASSAM SC. BTC SC, FOREST

53	WITH WP(C)/1419/2025	SRI CHITTARANJAN BURAGAOHIN, Versus THE STATE OF ASSAM, AND ORS	MR. M K CHOUDHURY MR N SARMA MR. D BHUYAN	SC, ELEM. EDU GA, ASSAM
54	WITH WP(C)/1420/2025	SRI FIROJ CHUTIA Versus THE STATE OF ASSAM AND ORS	MR. M K CHOUDHURY MR N SARMA MR. D BHUYAN	GA, ASSAM SC, REVENUE
55	WP(C)/5592/2017 FIXED	ABHIJIT KUMAR ROY @ ABHIJIT ROY Versus THE STATE OF ASSAM and 9 ORS.	MRS. M D CHOWDHURY MR. A K PAUL MR. S SINHA MR. M DASGUPTA PETITIONER IN PERSON	GA, ASSAM MR. S SARMA MR. S P BHATTACHARJEE (SC, ELEMENTARY EDUCATION) SC, N C T E SC, AHSEC SC, SSA
56	WP(C)/2254/2023 FIXED	PRAKASH DEKA Versus THE STATE OF ASSAM AND 7 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU SC, FINANCE
57	WP(C)/6631/2024 FIXED	ABUL KALAM AZAD AND 9 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MRS R DEKA MR D BANIA MR. H R DAS MR J LOTH	SC, ELEM. EDU SC, FINANCE
58	WP(C)/773/2025 FIXED	ABDUR RAHIM Versus THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU SC, FINANCE
59	WP(C)/938/2025 FIXED	ANINDITA NATH Versus THE STATE OF ASSAM AND ORS	MR. D BARUAH MR. P K BORDOLOI MS. P HANDIQUE	SC, HIGHER EDU
60	WP(C)/1086/2025 FIXED	GAUTAM DEKA AND ANR Versus THE UNION OF INDIA AND 4 ORS.	MR H K DAS MS D MAHANTA MR N K SARMA	DY.S.G.I.
HEARING				
61	WP(C)/2177/2021	JIMPI BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	SC, ELEM. EDU SC, SCERT, ASSAM MR. N C DAS (R 4) MR. A DAS (R 4)
	WITH I.A.(Civil)/1070/2021 in WP(C)/2177/2021	HEM CHANDRA RABHA Versus JIMPI BORAH AND 3 ORS	MR. N C DAS MR. A DAS	SC, ELEM. EDU SC, SCERT, ASSAM MR A D CHOUDHURY
62	WITH WP(C)/7626/2022	JIMPI BORAH Versus THE STATE OF ASSAM AND 2 ORS	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	SC, ELEM. EDU SC, SCERT, ASSAM
63	WP(C)/598/2024 FIXED	PRAMOD MEDHI Versus THE STATE OF ASSAM AND 8 ORS	MR B D DAS MR. H R DAS	SC, HIGHER EDU MR S MUKTAR (R-8) MRS R DEKA (R-7) MR. A CHAMUAH (SC, UGC) SC, BTC SC, BODOLAND UNIVERSITY
	WITH I.A.(Civil)/1743/2024 in WP(C)/598/2024	PRAMOD MEDHI Versus THE STATE OF ASSAM AND 9 ORS	MR B D DAS MR. H R DAS	SC, HIGHER EDU MR S MUKTAR (R-8) SC, BTC SC, U G C
64	WITH WP(C)/3543/2023	DR. PRATIVA PATOWARY Versus THE STATE OF ASSAM AND 6 ORS	MR S MUKTAR MR P P MEDHI MR G BARGAYARY Z HAQUE	SC, HIGHER EDU GA, ASSAM MRS R DEKA (r-6) MR S M BARUAH (r-7) MR. D THAOSEN (r-6) MR. H R DAS (r-7) SC, BTC

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LEAVE NOTE OF ADVOCATES FOR 25/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. J P SHARMA	08-03-2025	To	25-03-2025
3)	MD. H BHUYAN	11-03-2025	To	30-04-2025
4)	MR I RAFIQUE	14-03-2025	To	04-04-2025
5)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
6)	MR. A K DAS	18-03-2025	To	01-05-2025
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9)	MR. N ISLAM	24-03-2025	To	04-04-2025
10)	MR. A THAKUR	21-03-2025	To	31-03-2025
11)	MS. J R THAKUR	21-03-2025	To	31-03-2025
12)	MR I AHMED	27-03-2025	To	05-04-2025
13)	MR. G KHANDELIA	23-03-2025	To	31-03-2025
14)	MR. P K DEKA	24-03-2025	To	25-03-2025
15)	MR. A LAL	24-03-2025	To	28-03-2025
16)	MR D C K HAZARIKA	26-03-2025	To	29-03-2025
17)	MR. S K SINHA	24-03-2025	To	27-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,25th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1350/2025 FIXED	SRI BIMAN BORAH Versus THE STATE OF ASSAM AND 2 ORS.	MR B D DAS MR H K SARMA MRS R DEKA MR. H R DAS MR J LOTHAN	SC, HEALTH AND F W
ADMISSION				
2	WP(C)/6762/2024 FIXED	KHANINDRA KUMAR NATH Versus THE STATE OF ASSAM AND 4 ORS.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY W.H. DEVI MR A HOSSAIN	MR D BHATTACHARYA MR. J K GOSWAMI SC, FOREST
3	WP(C)/19/2025 FIXED	RAM NARAYAN CHOUDHARY Versus THE UNION OF INDIA AND 5 ORS	MS. P BARUAH MR TAPAS DAS	DY.S.G.I.
WITH				
4	WP(C)/4861/2024	RANDHIR KUMAR AND ANR Versus THE UNION OF INDIA AND 5 ORS	MS. P BARUAH MR TAPAS DAS	DY.S.G.I.
5	WP(C)/528/2025 FIXED	EMPLOYEE NO 5996 SMTI SANJANA MEDHI GOSWAMI Versus THE UNION OF INDIA AND 2 ORS.	MR. A AHMED MS. D GOSWAMI R LAKRA MS. S DAS	MR D SENAPATI (R2, R3) MS. S. TODI (R2, R3) MR H K SARMA (R2, R3) DY.S.G.I. MR. G. PEGU, (R-1), SC, C.G.C.
HEARING				
6	WP(C)/1307/2015 PART-HEARD, FIXED	MASTER PRAGYAN BAISHYA Versus THE STATE OF ASSAM AND 7 ORS	MR.T MADHUKALLYA MR. A CHAMUAH MR.U SAIKIA MR.P P BORTHAKUR MR.P MAHANTA MS.R BORAH	MR.B D DAS MR.J I BORBHUIYA MR.S GOGOI(R-8) SC, APDCL SC, K A A C SC, P H E MS. D D BARMAN (ADDL. SR. GA, R-9)
7	WP(C)/3657/2015 PART-HEARD, FIXED	MD. SIDDIQUE ALI Versus THE STATE OF ASSAM AND 5 ORS	MR.R ISLAM MR.T AHMED S K DAS N ALOM MR.H MEDHI	GA, ASSAMR1,4, and5 SC, AG(R6) SC, REVENUE SC, PENSION(R3) SC, FINANCE(R2)

8	WP(C)/6015/2015	M/S. SONARIE TEA CO. PVT. LTD. and ANR. Versus THE STATE OF ASSAM AND 5 ORS	MR.R SARMA MR.S K MEDHI MR.A DAS MR.J DAS MR.S DUTTA MR.S G BHATTACHARJEE	GA, ASSAM
WITH				
9	WP(C)/1470/2020	SONARIE TEA COMPANY PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND 10 ORS.	MR. K N CHOUDHURY MR. M DAS MR. A DAS	GA, ASSAM SC, PWD SC, REVENUE
10	WP(C)/1325/2018 FIXED	ALL ASSAM DEVELOPMENT AUTHORITY EMPLOYEES JOINT COUNCIL AND 2 ORS. Versus THE STATE OF ASSAM AND 27 ORS.	MR. P K ROY MR. S K CHAKRABORTY MRS A CHAKRABORTY MS. M DUTTA	GA, ASSAM MR. B K PURKAYASTHA (R19, R5) MR. P J SAIKIA (R8) MR. N HAQUE (R25) MR. K M HALOI (R16) MR. M I HUDA (R16) MS I DAS (R16) MR. B DEKA MS. M KECHII (R8) MR. M HUSSAIN MR. U SAIKIA MR. M P CHOUDHURY MRS. A BORAH MR. B DAS (R16) MR. B P CHANGMAI MS. M BORUAH MS. S RASUL MS. M BORUAH (R19, R5)
11	WP(C)/2479/2022 FIXED	KHADI BOARD KARMI SANGHA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR B D DAS MR H K SARMA MRS R DEKA MR D DAS MR J LOTH	SC, ASSAM KHADI AND VILLAGE INDUSTRIES BOARD GA, ASSAM SC, AG SC, HANDLOOM AND TEXTILE SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 25/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. J P SHARMA	08-03-2025	To	25-03-2025
3)	MD. H BHUYAN	11-03-2025	To	30-04-2025
4)	MR I RAFIQUE	14-03-2025	To	04-04-2025
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15)	MR. A LAL	24-03-2025	To	28-03-2025
16)	MR D C K HAZARIKA	26-03-2025	To	29-03-2025
17)	MR. S K SINHA	24-03-2025	To	27-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,25th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 6

[THIS BENCH WILL SIT AT 10:30 A.M.]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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HEARING

1	PIL(Suo Moto)/1/2020	XXXX Versus IN RE - THE STATE OF NAGALAND AND 7 ORS	MR. C T. JAMIR MR. W JAMIR MR. A PONGENER	MR. K A RONGMEI MR A DASGUPTA (R7) MR. S DUTTA S N SARMA MS B DAS (R7) MR. K KALITA MR. C SHARMA MR S DUTTA (R7) MR. T B JAMIR MS. V SUOKHRIE MR P SURIEN MS. A WALLING
2	WP(C)/3229/2020	ALL ASSAM PRIVATE SCHOOLS ASSOCIATION Versus THE STATE OF ASSAM AND 2 ORS.	MR. S D PURKAYASTHA MR S CHOUDHURY MR. J SINHA	SC, GMC SC, GDD

LEAVE NOTE OF ADVOCATES FOR 25/03/2025

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH OF HONOURABLE MR. JUSTICE
K. R. SURANA AND HONOURABLE MR. JUSTICE
M .CHOUDHURY.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2131/2023 B/O, WITH LCR	NABIRAN NECHA @ NABIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR S C PANDIT MD S ULLAH	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
ADMISSION				
2	WP(C)/6582/2024 B/O	AZIRAN NESSA Versus THE STATE OF ASSAM AND 6 ORS	G UDDIN P ADHIKARI MR A K AZAD MR. I HUSSAIN	GA, ASSAM
HEARING				
3	WP(C)/2386/2019 WITH LCR	SULTANA BEGUM Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MRS H AHMED MS S DAS	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
4	WP(C)/2586/2019 WITH LCR	HAJRAT ALI @ HARJAT ALI Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
5	WP(C)/8360/2019 WITH LCR	BHANU NESSA @ BHANU BIBI Versus THE UNION OF INDIA AND 6 ORS.	MR. SK S N MOHAMMAD MR. M U MAHMUD MR. SK N MOHAMMAD MR A IKBAL MR. R ISLAM MR S ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
6	WP(C)/6658/2024 WITH LCR	NURUL HOQUE Versus THE UNION OF INDIA AND 5 ORS	MR. A M AHMED B DAS	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
7	WP(C)/6686/2024 FIXED, WITH LCR	MOMENA BIBI Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN ISHANI SHOME	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 25/03/2025

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE MARLI VANKUNG**

COURT NO: 8

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	CRL.A(J)/66/2020 6 Y 7 M 5 D :WITH LCR 3 FILES. P.B-2.	RAJA RABI DAS Versus THE STATE OF ASSAM	MR N J DAS, AMICUS CURIAE	PP, ASSAM
2	CRL.A(J)/44/2021 5 Y 10 M 14 D :WITH LCR 5 FILES. P.B-2.	MONU TANTI Versus THE STATE OF ASSAM	MS. M BARMAN, AMICUS CURIAE	PP, ASSAM
3	WITH CRL.A(J)/45/2021 4 Y 0 M 25 D :	DIP KALINDI @ DIPOK Versus THE STATE OF ASSAM	MS. M BARMAN, AMICUS CURIAE	PP, ASSAM
4	CRL.A(J)/46/2021 3 Y 7 M 18 D :WITH LCR 4 FILES. P.B-2.	MADAN THAKURIA Versus THE STATE OF ASSAM	MR. K GOSWAMI, AMICUS CURIAE	PP, ASSAM
5	Crl.A./54/2021 WITH LCR KEPT IN SECTION. P.B-8 VOL. FIXED.	SANJAY RAJOWAR Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR. U K DEKA	MR. M K DAS (R-2) MS Z ANJUM (R-2) MR. U S BORA (R-2) MS J SAIKIA (R-2) PP, ASSAM
6	WITH Death Sentence Ref./2/2020	THE STATE OF ASSAM Versus SANJAY RAJOWAR	MR. M K DAS MS Z ANJUM MR. U S BORA PP, ASSAM	MR. K N CHOUDHURY, AMICUS CURIAE
7	WITH Crl.A./61/2021	SANJIB RAJOWAR AND 23 ORS. Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR. U K DEKA	MR D TALUKDAR MR P CHOUDHURY MR. M K DAS MR. U S BORA MS J SAIKIA PP, ASSAM
8	CRL.A(J)/53/2022 3 Y 3 M 1 D :WITH LCR 5 FILES. P.B-2.	RITU RAMCHIARY Versus THE STATE OF ASSAM	MR. D K BAGCHI, AMICUS CURIAE	PP, ASSAM
9	CRL.A(J)/58/2022 6 Y 0 M 3 D :WITH LCR 4 FILES. P.B-2.	SOSENDRA RABHA Versus THE STATE OF ASSAM	MR. A AHMED, AMICUS CURIAE	PP, ASSAM
10	CRL.A(J)/62/2022 6 Y 11 M 9 D :WITH LCR 3 FILES. P.B-2.	SRINUSH ORANG @ KALU MUNDA Versus THE STATE OF ASSAM	MR. AZAD AHMED, AMICUS CURIAE	PP, ASSAM

11	CRL.A(J)/77/2023 2 Y 1 M 0 D :WITH LCR 5 FILES. P.B-2.	AMAR DAS @ JELLY Versus THE STATE OF ASSAM	MR ATAL TEWARI, AMICUS PP, ASSAM CURIAE
12	I.A.(CrI.)/437/2024 WITH LCR 4 FILES. P.B-2. in CrI.A./137/2024	AJODHYA PRASAD MISHRA Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY PP, ASSAM MR. A M AHMED MS. P GHOSH MR A AHMED
	WITH CrI.A./137/2024	AJODHYA PRASAD MISHRA Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. S U AHMED(R-2) MR. A M AHMED MR A HAWARI (R-2) MS. P GHOSH PP, ASSAM MR A AHMED

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LEAVE NOTE OF ADVOCATES FOR 25/03/2025

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BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

**[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH OF HONOURABLE MR. JUSTICE
K. R. SURANA AND HIS LORDSHIP]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3386/2019 FIXED	SANJEET PATEL Versus THE STATE OF ASSAM AND 3 ORS.	MR. A R BHUYAN MS. P BHATTACHARYA MR. J K GOSWAMI MR. M BISWAS MR. A BHATTACHARYYA MR. A BORUA MR N Z CHOUDHURY MS M DAS MR N A MAZARBHUIYA MR D J BORO M ALI	SC, FOREST
2	WP(C)/1840/2024 FIXED	PHUKAN CHANDRA BORA Versus THE STATE OF ASSAM AND 8 ORS.	MR. D DAS SR. ADV MR K TALUKDAR MS S SHARMA	GA, ASSAM MS. RUKMINI BARUA (R-9) MS. PADMINI BARUA (R-9) SC, REVENUE
3	WITH WP(C)/2288/2024	PHUKAN CHANDRA BORA Versus THE STATE OF ASSAM AND 8 ORS	MR. D DAS SR. ADV MR K TALUKDAR MS S SHARMA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT MS. RUKMINI BARUA (R-9) MS. PADMINI BARUA (R-9)
4	WP(C)/6431/2024 FIXED	ABDUL KAHLEK MONDAL Versus THE STATE OF ASSAM AND 4 ORS.	MR. D SARAF	SC, FINANCE AND TAXATION MR. P DAS (R-5)
5	WITH WP(C)/5774/2024	MUJAHAR ALI SARKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. D SARAF MR. S S GUPTA	SC, FINANCE AND TAXATION MR. P DAS (R-6)
HEARING				
6	WP(C)/5346/2024 FIXED	ASROF KALAM AZAD LASKAR AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR K P PATHAK MR. P K ROYCHOUDHURY MR H I CHOUDHURY MR BHARGAV DAS H YEASMIN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
	WITH I.A.(Civil)/19/2025 in WP(C)/5346/2024	THE STATE OF ASSAM Versus ASROF KALAM AZAD LASKAR	MR. K KONWAR MS P THAPA	MR K P PATHAK SC, ECA

	<p>WITH I.A.(Civil)/31/2025 in WP(C)/5346/2024</p>	<p>THE STATE ELECTION COMMISSION Versus ASROF KALAM AZAD LASKAR</p>	<p>MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN</p>	
7	<p>WITH WP(C)/5613/2024</p>	<p>ABDUL AHAD LASKAR AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS</p>	<p>MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM</p>	<p>SC, P AND R.D. GA, ASSAM SC, ASEC</p>
	<p>WITH I.A.(Civil)/20/2025 in WP(C)/5613/2024</p>	<p>THE STATE OF ASSAM Versus ABDUL AHAD LASKAR</p>	<p>MR. K KONWAR MS P THAPA</p>	<p>MR. M K HUSSAIN SC, ECA</p>
	<p>WITH I.A.(Civil)/30/2025 in WP(C)/5613/2024</p>	<p>THE STATE ELECTION COMMISSIONER Versus ABDUL AHAD LASKAR,</p>	<p>MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN</p>	<p>GA, ASSAM</p>
8	<p>WITH WP(C)/5631/2024</p>	<p>NILIMA BEGUM LASKAR AND 6 ORS Versus THE STATE OF ASSAM AND 6 ORS</p>	<p>MR H R A CHOUDHURY MR. A H M R CHOUDHURY</p>	<p>SC, P AND R.D. SC, ASEC</p>
	<p>WITH I.A.(Civil)/18/2025 in WP(C)/5631/2024</p>	<p>THE STATE OF ASSAM Versus NILIMA BEGUM LASKAR</p>	<p>MR. K KONWAR MS P THAPA</p>	<p>MR H R A CHOUDHURY</p>
9	<p>WITH WP(C)/5664/2024</p>	<p>DILWAR HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS.</p>	<p>MR. S B LASKAR MR. H A LASKAR MS D DUTTA</p>	<p>SC, P AND R.D. GA, ASSAM</p>
	<p>WITH I.A.(Civil)/4090/2024 in WP(C)/5664/2024</p>	<p>THE STATE OF ASSAM Versus DILWAR HUSSAIN BARBHUIYA</p>	<p>GA, ASSAM GA, ASSAM</p>	<p>MR. H A LASKAR MS D DUTTA SC, ECA</p>
10	<p>WITH WP(C)/5706/2024</p>	<p>HABIBUR RAHMAN AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS</p>	<p>MR K P PATHAK MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA</p>	<p>SC, P AND R.D. GA, ASSAM SC, ASEC</p>
	<p>WITH I.A.(Civil)/4091/2024 in WP(C)/5706/2024</p>	<p>THE STATE OF ASSAM Versus HABIBUR RAHMAN</p>	<p>SC, P AND R.D. SC, ASEC</p>	<p>MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA SC, ECA</p>
	<p>WITH I.A.(Civil)/4094/2024 in WP(C)/5706/2024</p>	<p>THE STATE ELECTION COMMISSION Versus HABIBUR RAHMAN AND TEN ORS</p>	<p>MR. RAKESH DUBEY</p>	<p>SC, P AND R.D. MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA</p>
11	<p>WITH WP(C)/5751/2024</p>	<p>ABDUL MOTLEB AND ANR Versus THE STATE OF ASSAM AND 3 ORS</p>	<p>MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY BARASHA BORAH BORDOLOI</p>	<p>SC, P AND R.D. GA, ASSAM SC, ASEC</p>
	<p>WITH I.A.(Civil)/17/2025 in WP(C)/5751/2024</p>	<p>THE STATE OF ASSAM Versus ABDUL MOTLEB</p>	<p>MR. K KONWAR MS P THAPA</p>	<p>MR H R A CHOUDHURY SC, ECA</p>
	<p>WITH I.A.(Civil)/22/2025 in WP(C)/5751/2024</p>	<p>THE STATE ELECTION COMMISSION, Versus ABDUL MOTLEB</p>	<p>MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA</p>	<p>GA, ASSAM</p>

12	WITH WP(C)/5771/2024	DAKSHINKUL VILLAGE DEVELOPMENT COUNCIL AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	SC, P AND R.D. SC, ECI
	WITH I.A.(Civil)/14/2025 in WP(C)/5771/2024	THE STATE OF ASSAM AND ORS Versus DAKSHINKUL VILLAGE DEVELOPMENT COUNCIL	MR. K KONWAR MS P THAPA	MR. A K TALUKDAR SC, ECA
	WITH I.A.(Civil)/23/2025 in WP(C)/5771/2024	THE STATE ELECTION COMMISSION Versus DAKSHINKUL VILLAGE DEVELOPMENT COUNCIL AND ANR	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM
13	WITH WP(C)/5810/2024	ABDUL AZIZ MAZUMDER AND 6 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, P AND R.D. GA, ASSAM
	WITH I.A.(Civil)/21/2025 in WP(C)/5810/2024	THE STATE ELECTION COMMISSION, Versus ABDUL AZIZ MAZUMDER AND ORS	MR. RAKESH DUBEY	GA, ASSAM
14	WITH WP(C)/5984/2024	MD. RAFIQU L ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR S ISLAM MR. A H M R CHOUDHURY	SC, P AND R.D. SC, ASEC
	WITH I.A.(Civil)/9/2025 in WP(C)/5984/2024	THE STATE OF ASSAM Versus MD RAFIQU L ISLAM	MR. K KONWAR MS P THAPA	MR H R A CHOUDHURY SC, ECA
	WITH I.A.(Civil)/25/2025 in WP(C)/5984/2024	THE STATE ELECTION COMMISSION, Versus MD RAFIQU L ISLAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM
	WITH I.A.(Civil)/28/2025 in WP(C)/5984/2024	THE STATE ELECTION COMMISSION Versus NILIMA BEGUM LASKAR	MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM
15	WITH WP(C)/6347/2024	ALI AHMED LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR B BURAGOHAİN MR. N S LASKAR MD A A HUSSAIN M. ROBBANI	SC, P AND R.D. GA, ASSAM SC, S E C
	WITH I.A.(Civil)/15/2025 in WP(C)/6347/2024	THE ASSAM STATE ELECTION COMMISSION, Versus ALI AHMED LASKAR	MR B BURAGOHAİN MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	
	WITH I.A.(Civil)/16/2025 in WP(C)/6347/2024	THE STATE OF ASSAM Versus ALI AHMED LASKAR	MR. K KONWAR MS P THAPA	MR. N S LASKAR SC, ECA
16	WITH WP(C)/6413/2024	SHAMS UDDIN BARLASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR F A LASKAR MR. A S TAPADER MR. H A LASKAR	SC, P AND R.D. GA, ASSAM
	WITH I.A.(Civil)/4089/2024 in WP(C)/6413/2024	THE STATE OF ASSAM Versus SHAMS UDDIN BARLASKAR	GA, ASSAM	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR

17	WITH WP(C)/6768/2024	ABDUR ROUF CHOUDHURY AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY MR. A H M R CHOUDHURY J M SULAIMAN BARASHA BORAH BORDOLOI	SC, P AND R.D. SC, ELECTION COMMISSION.
	WITH I.A.(Civil)/26/2025 in WP(C)/6768/2024	THE STATE ELECTION COMMISSION Versus ABDUR ROUF CHOUDHURY	MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM
18	WITH WP(C)/6829/2024	LAMAJUAR GOAN PANCHAYAT BAY AINEE DELIMITATION PROTIBADI MONCHO AND ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
19	WITH WP(C)/7029/2024	ABDUL LATIF AND 4 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, P AND R.D. GA, ASSAM SC, A S E C
20	WITH WP(C)/2/2025	HUSSAIN AHMED CHOUDHURY AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA	SC, P AND R.D. GA, ASSAM
21	WITH WP(C)/34/2025	MONJUR AHMED AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, S E C
22	WITH WP(C)/40/2025	MD. AYUB ALI AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY MS S DAS	SC, P AND R.D. SC, A S E C
23	WITH WP(C)/42/2025	ABDUL JALIL AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY	SC, P AND R.D. SC, A S E C
24	WITH WP(C)/43/2025	SHEIKH HASINA KHATUN AND 22 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	SC, P AND R.D. GA, ASSAM SC, ASEC
25	WITH WP(C)/48/2025	NAGORIK ADHIKAR SURAKSHA MONCHO AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN A BEGUM	SC, P AND R.D. GA, ASSAM SC, A S E C
26	WITH WP(C)/52/2025	SAIRA BEGUM AND 4 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. R C PAUL MR. A R DAS	SC, P AND R.D. GA, ASSAM SC, ASEC
27	WITH WP(C)/101/2025	SURENDRA KUMAR SINHA AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
28	WITH WP(C)/102/2025	RAJPASHA NAGORIK SURAKSHA MONCHO AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
29	WITH WP(C)/109/2025	NAZRUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, ASEC

30	WITH WP(C)/117/2025	IFTIKAR AHMED AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, P AND R.D. GA, ASSAM SC, ASEC
31	WITH WP(C)/131/2025	JAKIR HUSSAIN AND 9 OTHRS Versus THE STATE OF ASSAM AND OTHERS	MR J ABEDIN MR A ALAM MR M Z RAHMAN MR. S UDDIN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
32	WITH WP(C)/376/2025	ABDUR ROUF AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	SC, P AND R.D. GA, ASSAM SC, ASEC
33	WITH WP(C)/641/2025	MIZANUR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY MS S DAS	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
34	WITH WP(C)/809/2025	TAFAJUL HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, S E C
35	WITH WP(C)/927/2025	ISRAFIL HAQUE Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, S E C
36	WITH WP(C)/934/2025	MUBARAK HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, S E C
37	WITH WP(C)/1010/2025	AMIR UDDIN AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, S E C

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LEAVE NOTE OF ADVOCATES FOR 25/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. J P SHARMA	08-03-2025	To	25-03-2025
3)	MD. H BHUYAN	11-03-2025	To	30-04-2025
4)	MR I RAFIQUE	14-03-2025	To	04-04-2025
5)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
6)	MR. A K DAS	18-03-2025	To	01-05-2025
7)	MR D BARUAH	20-03-2025	To	29-03-2025
8)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
9)	MR. N ISLAM	24-03-2025	To	04-04-2025
10)	MR. A THAKUR	21-03-2025	To	31-03-2025
11)	MS. J R THAKUR	21-03-2025	To	31-03-2025
12)	MR I AHMED	27-03-2025	To	05-04-2025
13)	MR. G KHANDELIA	23-03-2025	To	31-03-2025
14)	MR. P K DEKA	24-03-2025	To	25-03-2025
15)	MR. A LAL	24-03-2025	To	28-03-2025
16)	MR D C K HAZARIKA	26-03-2025	To	29-03-2025
17)	MR. S K SINHA	24-03-2025	To	27-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,25th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III

THIS BENCH WILL RISE AT 1:00 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	I.A.(Civil)/3797/2024 FIXED in WP(C)/8043/2022 WITH WP(C)/8043/2022	OIL INDIA LIMITED Versus LOMBIT KONWAR AND 3 ORS	SC, OIL	MR. P P DUTTA
2	WP(C)/1519/2025 (FOR WITHDRAWAL) B/O	LOMBIT KONWAR Versus THE STATE OF ASSAM AND 7 ORS BIPUL CHANDRA DAS AND ORS Versus THE STATE OF ASSAM AND ORS	MR. T J MAHANTA MR. P P DUTTA MS P SARMA MR ABU NASER UDDIN AHMED MR ABU NASER UDDIN AHMED	SC, TRANSPORT SC, O I L SC. WATER RESOURCE DEPTT.
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
3	WP(C)/6333/2024 PART-HEARD, FIXED	NAZIBUR JAMAN Versus THE UNION OF INDIA AND 9 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	MR. S S ROY (C.G.C) DY.S.G.I.
4	WITH WP(C)/3950/2024	PAPPU BISWAS Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MR P RAI MS T WAPANGLA MR. R DEKA	MRS S BARUAH DY.S.G.I.
5	WITH WP(C)/5921/2024	IKBAL HUSSAIN AND ANR Versus THE UNION OF INDIA AND 4 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	MR. S S ROY DY.S.G.I.
6	WITH WP(C)/5950/2024	NUR AMIN KHAN AND ANR Versus THE UNION OF INDIA AND 7 ORS	MR. A M KHAN MR T T MONI MD. S ALI	MR. S S ROY DY.S.G.I.
7	WITH WP(C)/5952/2024	MOKLEJUL ALI Versus THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MR. D DEKA	MRS S BARUAH (C.G.C) DY.S.G.I.
8	WITH WP(C)/5955/2024	MANABJYOTI ROY Versus THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MR. D DEKA MR. D DEKA	MRS S BARUAH(C.G.C) DY.S.G.I.

9	WITH WP(C)/5958/2024	SOURAV KALITA AND 4 ORS. Versus THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MR. D DEKA	MRS S BARUAH(C.G.C) DY.S.G.I.
10	WITH WP(C)/5987/2024	DWIP JYOTI SINGHA Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MD H R AHMED M BEGUM	MRS S BARUAH(C.G.C) DY.S.G.I.
11	WITH WP(C)/6099/2024	RAMKRITI CHAUHAN Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MR. R BORA MS R MEDHI	GA, ASSAM MRS S BARUAH(C.G.C) DY.S.G.I.
12	WITH WP(C)/6155/2024	MOUSUMI DEVI Versus UNION OF INDIA AND 8 ORS	MR B M DEKA	MR. S S ROY DY.S.G.I.
	WITH I.A.(Civil)/4052/2024 in WP(C)/6155/2024	MOUSUMI DEVI Versus UNION OF INDIA AND 8 ORS	MR B M DEKA	DY.S.G.I.
13	WITH WP(C)/6159/2024	ROSTOM ALI Versus THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MR. D DEKA	MR. S S ROY (C.G.C) DY.S.G.I.
14	WITH WP(C)/6166/2024	JITU ALI Versus THE UNION OF INDIA AND 9 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. D. DEVI	MRS S BARUAH(C.G.C) DY.S.G.I.
15	WITH WP(C)/6179/2024	SAMUDRA KAJAL BORA Versus THE UNION OF INDIA AND 3 ORS	MR. A R TAHBILDAR	MR. S S ROY (C.G.C) DY.S.G.I.
16	WITH WP(C)/6185/2024	DEEPAK PANDEY Versus THE UNION OF INDIA AND 4 ORS	MR. R SARMA MR. J K ROY	MRS S BARUAH(C.G.C) DY.S.G.I.
17	WITH WP(C)/6192/2024	MOZAMMEL HOQUE Versus THE UNION OF INDIA AND 5 ORS	MR. A M KHAN MR T T MONI MD. S ALI	MR. S S ROY (C.G.C) DY.S.G.I.
18	WITH WP(C)/6212/2024	GOUTAM KAIRI Versus THE UNION OF INDIA AND 6 ORS.	MR. S SUTRADHAR MR A GOWALA J.P. BARUAH	MRS S BARUAH(C.G.C) DY.S.G.I.
19	WITH WP(C)/6221/2024	UPENDRA CHOUHAN Versus THE UNION OF INDIA AND 8 ORS	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	MRS S BARUAH(C.G.C) DY.S.G.I.
20	WITH WP(C)/6231/2024	JONALI DEVI Versus THE UNION OF INDIA AND 5 ORS	MD H R AHMED M BEGUM	MRS S BARUAH (C.G.C) DY.S.G.I.
21	WITH WP(C)/6245/2024	SAMIRAN BARMAN Versus UNION OF INDIA AND 6 ORS.	MD B ISLAM	GA, ASSAM MR. S S ROY (C.G.C) DY.S.G.I. SC, HEALTH
22	WITH WP(C)/6252/2024	TAHMINA KHATUN Versus THE UNION OF INDIA AND 4 ORS.	MS. S B CHOUDHURY MR A N AHMED MR. S K DAS	MR. S S ROY(C.G.C) DY.S.G.I.
23	WITH WP(C)/6315/2024	RAMA CHOUHAN Versus THE UNION OF INDIA AND 8 ORS	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	DY.S.G.I.

24	WITH WP(C)/6408/2024	MADHAB BARO Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MR. D DEKA	MR. S S ROY (C.G.C) DY.S.G.I.
25	WITH WP(C)/6436/2024	NAYANMONI DAS Versus THE UNION OF INDIA AND 5 ORS.	MR. S SUTRADHAR J.P. BARUAH	MR. S S ROY (C.G.C) MRS S BARUAH (C.G.C) DY.S.G.I.
26	WITH WP(C)/6448/2024	KRIPENDRA BARMAN Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MR. D DEKA	MR. S S ROY (C.G.C) DY.S.G.I.
27	WITH WP(C)/6456/2024	NAYAN JYOTI DAS Versus THE UNION OF INDIA AND 4 ORS	MR. K PAUL MR. A SARMA MR D K DEY MR J P CHAUHAN MS. R VERMA	MR. S S ROY(C.G.C) DY.S.G.I.
28	WITH WP(C)/6474/2024	DEBARAJ RAJBONGSHI Versus THE UNION OF INDIA AND 8 ORS	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	MR. S S ROY(C.G.C) DY.S.G.I.
29	WITH WP(C)/6513/2024	RAHIMUL ALI Versus THE UNION OF INDIA AND 5 ORS	MR M H AHMED I AMIN MR. O ULLAH	MS. B SARMA (R-1) DY.S.G.I.
30	WITH WP(C)/6661/2024	ANUP CHAUHAN Versus THE UNION OF INDIA AND 7 ORS.	MR. R BORA MS R MEDHI	MR. S S ROY DY.S.G.I.
31	WITH WP(C)/6727/2024	MOHIT KUMAR Versus THE UNION OF INDIA AND 5 ORS.	MR. A R TAHBILDAR MR Y. BARBHUIYA	MRS S BARUAH(C.G.C) DY.S.G.I.
32	WITH WP(C)/6790/2024	ANIRUDDHA NARAH Versus THE UNION OF INDIA AND 10 ORS.	M SARMAH A DAS	MRS S BARUAH(C.G.C) DY.S.G.I.
33	WITH WP(C)/6808/2024	AJIT CHAUHAN Versus THE UNION OF INDIA AND 4 ORS.	MR. R BORA MS R MEDHI	MRS S BARUAH (C.G.C) DY.S.G.I.
34	I.A.(Civil)/2912/2024 FIXED in WP(C)/6682/2022	M. MEETEI NGAMBA Versus THE STATE OF ASSAM AND 4 ORS.	MR. J PATOWARY	GA, ASSAM
	WITH WP(C)/6682/2022	M. MEETEI NGAMBA Versus THE STATE OF ASSAM AND 4 ORS.	MR. J PATOWARY MR. V A CHOWDHURY	GA, ASSAM
	WITH I.A.(Civil)/1669/2023 in WP(C)/6682/2022	M. MEETEI NGAMBA Versus THE STATE OF ASSAM AND 4 ORS.	MR. J PATOWARY	GA, ASSAM
35	WP(C)/3184/2024 FIXED	ASHOK KUMAR SARKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	SC, BTC SC. AGRICULTURE
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
36	WP(C)/1179/2017 FIXED	SMT. MANIKA DEVI Versus THE STATE OF ASSAM and 8 ORS.	MR.D BORAH MRS.J BORAH MR.R DOWARAH	GA, ASSAM MR.B K SARMAR-8 MRS.T BARMAN(R-8)
37	WP(C)/3806/2022 FIXED	KARABI MEDHI Versus THE STATE OF ASSAM AND 2 ORS	MR. J KALITA MR D KALITA MS. S. KAR	SC, ASSAM URBAN WATER SUPPLY AND SEWERAGE BOARD GA, ASSAM

38	WITH WP(C)/3847/2022	BINITA KALITA DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. J KALITA MR D KALITA MS. S. KAR	SC, ASSAM URBAN WATER SUPPLY AND SEWERAGE BOARD GA, ASSAM MR. S P CHOUDHURY (R-3)
39	WP(C)/7239/2022 FIXED	SMTI. MAMONI KAKATI Versus THE STATE OF ASSAM 5 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	GA, ASSAM MR R M DAS, SC, SOCIAL JUSTICE & EMPOWERMENT MR. C K S BARUAH, GA, ASSAM MR. R BORPUJARI, SC, FINANCE
40	WITH WP(C)/7585/2022	JYOTSHNA BORTHAKUR Versus THE STATE OF ASSAM AND 5 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	GA, ASSAM MR R M DAS, SC, SOCIAL JUSTICE & EMPOWERMENT MR. C K S BARUAH, GA, ASSAM MR. R BORPUJARI, SC, FINANCE
41	WP(C)/2709/2024 FIXED WITH WP(C)/141/2024(D/O)	ARUN SHARMA Versus THE UNION OF INDIA AND 8 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA B DAS	MS. B SARMA DY.S.G.I.
42	WP(C)/4408/2024 FIXED	NO. 15474209A SEP BHUPEN RAJBONGSHI Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MR. A M KHAN MR Z RAHMAN MR S PRODHANI	MS. B SARMA(CGC) DY.S.G.I.
43	WP(C)/6084/2024 FIXED	JAYDEEP NANDI Versus OIL INDIA LIMITED AND 4 ORS	MR. S P CHOUDHURY MS B DEVI	SC, OIL
44	WP(C)/316/2025 FIXED	CISF NO. 962295344 SUNANDA SAIKIA Versus THE UNION OF INDIA	MS D BORGOHAIN MR. P GOHAIN MS. K BORUAH MS. M SARMAH	MR. K K PARASAR (C.G.C) DY.S.G.I.
HEARING				
45	WP(C)/1040/2015 FIXED	PAPLU NATH Versus STATE BANK OF INDIA and 4 ORS	MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH MR.A ROY	MR. M K CHOUDHURY (r-1 to 5) MR.L TALUKDAR(R-5) MS.M DAS(R-5) MR.G DAS(R-5) MR.B DASR-5 MR P BHARDWAJ (r-1 to 5) MR. M SARMA (r-1 to 5) MS. ANASUYA C MR. D. BORAH (r-1 to 5)
46	Review.Pet./102/2022 (FURTHER HEARING), IN WP(C)/3894/2013 (D/O), FIXED	THE STATE OF ASSAM Versus SAILENDRA KUMAR BORA AND 25 ORS.	MR P NAYAK	MR. P P BARUAH
47	WITH Cont.Cas(C)/589/2016	SAILENDRA KUMAR BORAH and 22 ORS Versus F.M. JAKIR and ORS.	MR. R SARMA MR. S TAI	MR. H BURAGOHAIN MR. D SAIKIA (R5) MR. T C CHUTIA MR. B GOSWAMI MR. K K DUTTA (R6) MR. B GOGOI (R5, R6) MS. N DAS MR P NAYAK (R5, R6) MR D K ROY MISS. M BORAH MS. I KAKATI MR. S HAZARIKA MR. P KAKATI

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LEAVE NOTE OF ADVOCATES FOR 25/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. J P SHARMA	08-03-2025	To	25-03-2025
3)	MD. H BHUYAN	11-03-2025	To	30-04-2025
4)	MR I RAFIQUE	14-03-2025	To	04-04-2025
5)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
6)	MR. A K DAS	18-03-2025	To	01-05-2025
7)	MR D BARUAH	20-03-2025	To	29-03-2025
8)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
9)	MR. N ISLAM	24-03-2025	To	04-04-2025
10)	MR. A THAKUR	21-03-2025	To	31-03-2025
11)	MS. J R THAKUR	21-03-2025	To	31-03-2025
12)	MR I AHMED	27-03-2025	To	05-04-2025
13)	MR. G KHANDELIA	23-03-2025	To	31-03-2025
14)	MR. P K DEKA	24-03-2025	To	25-03-2025
15)	MR. A LAL	24-03-2025	To	28-03-2025
16)	MR D C K HAZARIKA	26-03-2025	To	29-03-2025
17)	MR. S K SINHA	24-03-2025	To	27-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,25th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 02:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[COURT PROCEEDING OF THE FOLLOWING CASES PERTAINING TO THE PRINCIPAL SEAT WILL BE CONDUCTED THROUGH REMOTE VIDEO CONFERENCING FROM THE ITANAGAR BENCH AT 2:00 PM

LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING FACILITY IN COURT NO. 10]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./771/2025	AIJAL HOQUE @ MD AIJUL HOQUE Versus THE STATE OF ASSAM	MR. S M MOLLAH MS. F BEGUM	PP, ASSAM
BAIL HEARING (BA)				
2	Bail Appln./541/2025	MD JEHERUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN MS. N.A. BEGUM	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 25/03/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. J P SHARMA	08-03-2025	To	25-03-2025
3)	MD. H BHUYAN	11-03-2025	To	30-04-2025
4)	MR I RAFIQUE	14-03-2025	To	04-04-2025
5)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
6)	MR. A K DAS	18-03-2025	To	01-05-2025
7)	MR D BARUAH	20-03-2025	To	29-03-2025
8)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
9)	MR. N ISLAM	24-03-2025	To	04-04-2025
10)	MR. A THAKUR	21-03-2025	To	31-03-2025
11)	MS. J R THAKUR	21-03-2025	To	31-03-2025
12)	MR I AHMED	27-03-2025	To	05-04-2025
13)	MR. G KHANDELIA	23-03-2025	To	31-03-2025
14)	MR. P K DEKA	24-03-2025	To	25-03-2025
15)	MR. A LAL	24-03-2025	To	28-03-2025
16)	MR D C K HAZARIKA	26-03-2025	To	29-03-2025
17)	MR. S K SINHA	24-03-2025	To	27-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,25th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/677/2025	LAKHYA JYOTI NATH Versus THE STATE OF ASSAM	MR D C K HAZARIKA MS J BEZBARUAH MR N C K HAZARIKA	PP, ASSAM
ADMISSION				
2	WP(C)/1658/2022 PART-HEARD, FIXED	TAKAR ETE Versus THE STATE OF ASSAM AND 3 ORS	MR B SINHA MR. S SAIKIA	SC, EDU
	WITH I.A.(Civil)/728/2024 in WP(C)/1658/2022	THE STATE OF ASSAM, Versus TAKAR ETE	MR P N SARMA	MR B SINHA MR B SINHA
3	WP(C)/4026/2023	TAKAR ETE Versus THE STATE OF ASSAM AND 3 ORS	MR B SINHA MR. S SAIKIA	SC, EDU
4	WP(C)/1573/2023 PART-HEARD, FIXED	LOVELY DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. A ROSHID MS. T BEGUM	SC, ELEM. EDU GA, ASSAM
5	WP(C)/7560/2023 PART-HEARD, FIXED	ANWAR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MS J AKTAR	SC, HIGHER EDU SC, SEC. EDU.
6	WP(C)/3635/2024 WITH WP(C)/3635/2024, WP(C)/3635/2024 & WP(C)/3635/2024 (ALL ARE D/O), FIXED	BINA CHETIA PHUKAN Versus THE STATE OF ASSAM AND 4 ORS	MR. N BORAH MR M.J. BHARALI	SC, ELEM. EDU MR. R BORPUJARI SC, FINANCE DEPTT. SC, FINANCE
ORDERS				
7	I.A.(Civil)/647/2022 WITH LCR, FIXED in RSA/2313/2022	RITUPARNA PHUKAN ROY AND ANR. Versus ANUPAM DAS AND 2 ORS.	MR. P S DEKA MR. B K BHAGAWATI MR B S DEKA	MR. R DUBEY (R-1,2,3) MR. R DUBEY (R-1,2,3) MS. A B KAYASTHA MS. A B KAYASTHA MR. A N I HUSSAIN MR. A N I HUSSAIN MS N B KAYASTHA MS N B KAYASTHA
	WITH RSA/2313/2022 (Filing Number)	RITUPARNA PHUKAN ROY AND ANR. Versus ANUPAM DAS AND 2 ORS. B	MR. B K BHAGAWATI	

8	WITH RSA/117/2019 WITH LCR	ON THE DEATH OF SMTI. INDU ROY @ INDU PHUKAN ROY HER LEGAL HEIRS DR.RITUPARNA PHUKAN ROY (SON) N Versus DR. ANUPAM DAS AND 2 ORS.	MR. P S DEKA MR. JYOTIRMOY ROY MR. B K BHAGAWATI MR. R HAZARIKA MR. C CHAKRAVARTY MR B S DEKA	MR. B K SHARMA MS. B BHUYAN MR. P SARMA
9	CRP(IO)/89/2025 CAVT. NO.012620/25,N FIXED	INTERNAL COMMITTEE OF YES BANK LTD Versus SRI PARTHA PRATIM GOSWAMI	MEHDI ALAM MR A S DEKA MR. A IKBAL MS S SIDDIQUA	FOR CAVEATOR MR. A DEKA
HEARING				
10	WP(C)/4917/2021 PART-HEARD, FIXED	ASHOK DUTTA AND 14 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE
11	WITH WP(C)/1786/2019	PINTU LAL DEY AND 11 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE
12	WITH WP(C)/4175/2020	PINTU LAL DEY AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEM. EDU SC, FINANCE
13	WITH WP(C)/5381/2021	ABHIJIT PURKAYASTHA AND 19 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE
14	RSA/8/2010 WITH LCR	ON THE DEATH OF RAM HARI BHATTACHARJEE, HIS LEGAL HEIRS-SMTI KALPANA BHATTACHARJEE Versus RENUKA ACHARJEE and ORS	MR.P K DEKA MR.R SARMA MR.A GANGULY MR.H DEKA MR.L K BARUAH MR.M BURAGOHAIN	MR.I A TALUKDAR MS.M MALLIK MR.N AMIN
15	RFA/60/2013 WITH LCR	RAYHANUL ISLAM CHOUDHURY Versus STATE OF ASSAM and 9 ORS.	MR H R A CHOUDHURY MS. R CHOUDHURY MR.I H LASKAR MR.P K DEKA MR.M S ALAM MR N RAHMAN MSL SAIKIA MR. S ALAM	MR.G C PHUKAN MS.M DEV MR.U J SAIKIA MR R CHAKRAVORTY (R-8) MD.S ISLAM MS.A CHOUDHURY MS.P CHOUDHURY MR.A CHOUDHURY MS.M KONCH MS.P KHATANIAR S RABHA (R-8) MS.P DEB SC, EDU
16	RSA/64/2016 CAVT. NO. 1269/2015 WITH LCR	ON THE DEATH OF GOVINDA DUTTA HIS LEGAL HEIRS GANA PRIIYA DUTTA Versus SRI RATAN ROY and 2 ORS	MR. S K GHOSH MS. F AHMED	MR. S P CHOUDHURY FOR CAVEATOR
17	RSA/150/2016 WITH LCR, FIXED	SRI HARICHARAN DAS @ RAJBONGSHI Versus SRI JADAB DEKA	MR.R ISLAM MR.D N SARMA MR.J ISLAM MR.T AHMED	MR.S K GOSWAMI MR.N BARMAN
	WITH I.A.(Civil)/291/2016 in RSA/150/2016	SRI HARICHARAN DAS @ RAJBONGSHI Versus SRI JADAB DEKA	MR.R ISLAM MR.D N SARMA MR.J ISLAM MR.T AHMED	
18	RFA/43/2017 WITH LCR	ASOMIYA PRATIDIN and 2 ORS Versus SRI HIRALAL DAS and 3 ORS	MR.U B SARMA MR.J DEKA MR.G MISHRA	MR.N ZAMAN(R-2) MR.A GANGULY(R-2) MR. U DUTTA MR.A BORAR-2 MS.K JAIN(R-1) MR. B. KUMAR (r-1) MR.P UPADHYAY(R-1)

19	RSA/265/2019 WITH LCR, B/O	MD. AZAD ALI SHEIKH @ MD. AZAD ALI AND 2 ORS Versus ON THE DEATH OF AKMOT ALI SK, HIS LEGAL HEIRS- SHAYED ALI AND 7 ORS	MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY	MR. K K DEY (R1-R4, R8) MR. A H M R CHOUDHURY (R5, R6) MR V K BAROOAH (R1-R4, R8)
20	RFA/22/2020 WITH LCR, WITH OFFICE NOTE	SRI NIRMALENDU BHATTACHARJEE Versus SRI SAJAL KUMAR ACHARJEE AND ANR	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR B S DEKA	MR. S BISWAS FOR CAVEATOR
	WITH I.A.(Civil)/581/2020 in RFA/22/2020	SRI NIRMALENDU BHATTACHARJEE Versus SRI SAJAL KUMAR ACHARJEE AND ANR	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR B S DEKA	MR. S BISWAS FOR CAVEATOR
21	RSA/191/2022 WITH LCR	PRANITA DEVI NATH @ PRANITA DAS AND ANR . Versus BHABANANDA KALITA AND ANR .	MR M AHMED MR. M HUSSAIN MR A. ALI N. CHOUDHURY	DR G J SHARMA (LEGAL AID COUNSEL FOR R-2 & 3) MR. N HAQUE (R1) MR. A K AZAD (R1) MR. S R BARBHUIYA (R1) MR M HUSSAIN (R1)
22	Tr.P.(C)/32/2023 FIXED	SHAH NEWAZ KHAN AND 5 ORS. Versus THE STATE OF NAGALAND AND 5 ORS	MR. D P CHALIHA MS M ROY	MR. R P SARMAH(R-6.1, 6.2) MR. P N SHARMA (R-6.1, 6.2) GA, NAGALAND
	WITH I.A.(Civil)/2829/2024 in Tr.P.(C)/32/2023	SHAH NEWAZ KHAN AND 5 ORS. Versus THE STATE OF NAGALAND AND 5 ORS	MR. D P CHALIHA MS M ROY	GA, NAGALAND
	WITH			
23	Tr.P.(C)/68/2015	SHAH NEWAZ KHAN and 5 ORS Versus THE STATE OF NAGALAND AND 5 ORS	MR.D P CHALIHA MR.U P CHALIHA	MR.R K D CHOUDHURYR- 4and5 MS.L DEVI(R-4&5) GA, NAGALAND
24	RFA/49/2023 WITH LCR, FIXED	SRI BIMAN KUMAR BOSE Versus THE STATE OF ASSAM AND 13 ORS	MR. S BORTHAKUR MR S DAS MR R SONAR	GA, ASSAM MR. L GOGOI MR. U K DEKA (r-10) MR. D NATH MR D KALITA
	WITH I.A.(Civil)/3379/2023 in RFA/49/2023	SRI BIMAN KUMAR BOSE Versus THE STATE OF ASSAM AND 13 ORS	MR. S BORTHAKUR MR S DAS MR R SONAR	GA, ASSAM MR. L GOGOI MR. U K DEKA (r-10) MR. D NATH MR D KALITA

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LEAVE NOTE OF ADVOCATES FOR 25/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. J P SHARMA	08-03-2025	To	25-03-2025
3)	MD. H BHUYAN	11-03-2025	To	30-04-2025
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THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,25th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	RSA/175/2012 CAVT. NO. 856/2012 WITH LCR, FIXED	BIRENDRA KUMAR SAIKIA Versus AJIT CHANDRA BORA	MR.K N CHOUDHURY MR.M MAHANTA MR.A DHAR MRK K DAS	MR.M K SHARMA FOR CAVEATOR MR.C GOSWAMI
ADMISSION				
2	CRP/100/2024 CAVT. NO.06762/024, (AT 2:00 PM), WITH LCR, FIXED	GURUDEV SINGH Versus ON THE DEATH OF BISWANATH SHARMA HIS LEGAL HEIRS SHANTI DEVI SHARMA AND 6 ORS	MR. R BARUAH MR. A IKBAL MS. M NATH MS S SIDDIQUA MS. J SARMA	MR Z MUKIT MR. A SATTAR FOR CAVEATOR
ORDERS				
3	CRP/68/2023 WITH LCR, FIXED	NORTH EAST TRANSMISSION COMPANY LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH	GA, ASSAM MR. R A CHOUDHURY (r-3) MR. R A MAZUMDER (r-3)
4	WITH CRP/61/2023	NORTH EAST TRANSMISSION COMPANY LIMITED Versus THE STATE OF ASSAM AND 2 ORS.	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH	GA, ASSAM MR. R A CHOUDHURY (r-3) MR. R A MAZUMDER (r-3)
5	WITH CRP/62/2023	NORTH EAST TRANSMISSION COMPANY LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS	GA, ASSAM MR. R A CHOUDHURY (r-3) MR. R A MAZUMDER (r-3)
6	WITH CRP/63/2023	NORTH EAST TRANSMISSION COMPANY LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH	GA, ASSAM MR. R A CHOUDHURY (r-3) MR. R A MAZUMDER (r-3)
7	WITH CRP/64/2023	NORTH EAST TRANSMISSION COMPANY LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH	GA, ASSAM MR. R A CHOUDHURY (r-3) MR. R A MAZUMDER (r-3)

8	WITH CRP/65/2023	NORTH EAST TRANSMISSION COMPANY LIMITED Versus THE STATE OF ASSAM AND 2 ORS.	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH	GA, ASSAM MR. R A CHOUDHURY (r-3) MR. R A MAZUMDER (r-3)
9	WITH CRP/69/2023 WITH LCR	NORTH EAST TRANSMISSION CO LTD Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH	GA, ASSAM MR. R A CHOUDHURY (r-3) MR. R A MAZUMDER (r-3)
10	WITH CRP/70/2023 WITH LCR	NORTH EAST TRANSMISSION COMPANY LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH	GA, ASSAM MR. R A CHOUDHURY (r-3) MR. R A MAZUMDER (r-3)
11	WITH CRP/71/2023 WITH LCR	NORTH EAST TRANSMISSION COMPANY LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH	GA, ASSAM MR. R A CHOUDHURY (r-3) MR. R A MAZUMDER (r-3)
12	WITH CRP/72/2023 WITH LCR	NORTH EAST TRANSMISSION COMPANY LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH	GA, ASSAM MR. R A CHOUDHURY (r-3) MR. R A MAZUMDER (r-3)
13	WITH CRP/73/2023 WITH LCR	NORTH EAST TRANSMISSION COMPANY LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH	GA, ASSAM MR. R A CHOUDHURY (r-3) MR. R A MAZUMDER (r-3)
14	WITH CRP/74/2023 WITH LCR	NORTH EAST TRANSMISSION COMPANY LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH	GA, ASSAM MR. R A CHOUDHURY (r-3) MR. R A MAZUMDER (r-3)
15	WITH CRP/75/2023 WITH LCR	NORTH EAST TRANSMISSION COMPANY LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH	GA, ASSAM MR. R A CHOUDHURY (r-3) MR. R A MAZUMDER (r-3)
16	WITH CRP/76/2023	NORTH EAST TRANSMISSION COMPANY LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS	GA, ASSAM MR. R A CHOUDHURY (r-3) MR. R A MAZUMDER (r-3)
17	WITH CRP/77/2023 WITH LCR	NORTH EAST TRANSMISSION COMPANY LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH	GA, ASSAM MR. R A CHOUDHURY (r-3) MR. R A MAZUMDER (r-3)
18	WITH CRP/79/2023 WITH LCR	NORTH EAST TRANSMISSION COMPANY LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS	GA, ASSAM MR. R A CHOUDHURY (r-3) MR. R A MAZUMDER (r-3)
19	WITH CRP/80/2023 WITH LCR	NORTH EAST TRANSMISSION COMPANY LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS	GA, ASSAM MR. R A CHOUDHURY (r-3) MR. R A MAZUMDER (r-3)
20	WITH CRP/82/2023	NORTH EAST TRANSMISSION COMPANY LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MR. R A MAZUMDER	GA, ASSAM MR. R A CHOUDHURY (r-3) MR. R A MAZUMDER (r-3)
21	WITH CRP/85/2023	NORTH EAST TRANSMISSION COMPANY LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH	GA, ASSAM MR. R A CHOUDHURY (r-3,4,5,6,8) MR. R A MAZUMDER (r-3,4,5,6,8)
22	WITH CRP/87/2023	NORTH EAST TRANSMISSION COMPANY LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH	GA, ASSAM MR. R A CHOUDHURY MR. R A MAZUMDER

23	WITH CRP/89/2023	NORTH EAST TRANSMISSION COMPANY LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS	GA, ASSAM MR. R A CHOUDHURY (r-3) MR. R A MAZUMDER (r-3)
24	WITH CRP/90/2023	NORTH EAST TRANSMISSION COMPANY LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH	GA, ASSAM MR. R A CHOUDHURY (r-3) MR. R A MAZUMDER (r-3)
25	WITH CRP/91/2023	NORTH EAST TRANSMISSION COMPANY LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH	GA, ASSAM MR. R A CHOUDHURY MR. R A MAZUMDER
26	WITH CRP/92/2023	POWER GRID CORPORATION OF INDIA LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH	GA, ASSAM MR. R A CHOUDHURY (r-3) MR. R A MAZUMDER (r-3)
27	WITH CRP/94/2023	POWER GRID CORPORATION OF INDIA LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH	GA, ASSAM MR. R A CHOUDHURY (r-3) MR. R A MAZUMDER (r-3)
28	WITH CRP/95/2023	POWER GRID CORPORATION OF INDIA LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH	GA, ASSAM
29	WITH CRP/96/2023	POWER GRID CORPORATION OF INDIA LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH	GA, ASSAM
30	WITH CRP/97/2023	POWER GRID CORPORATION OF INDIA LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH	GA, ASSAM MR. R A CHOUDHURY (r-3) MR. R A MAZUMDER (r-3)
31	WITH CRP/98/2023	POWER GRID CORPORATION OF INDIA LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH	GA, ASSAM MR. R A CHOUDHURY (r-3) MR. R A MAZUMDER (r-3)
32	WITH CRP/100/2023	POWER GRID CORPORATION OF INDIA LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH	GA, ASSAM
33	WITH CRP/101/2023	POWER GRID CORPORATION OF INDIA LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MS M BORAH	GA, ASSAM MR. R A CHOUDHURY (r-3) MR. R A MAZUMDER (r-3)
34	WITH CRP/102/2023	POWER GRID CORPORATION OF INDIA LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MR. A DAS MS M BORAH	GA, ASSAM MR. R A CHOUDHURY (r-3) MR. R A MAZUMDER (r-3)
35	WITH CRP/104/2023	NORTH EAST TRANSMISSION COMPANY LIMITED Versus THE STATE OF ASSAM AND ORS	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH	GA, ASSAM
36	WITH CRP/135/2024	NORTH EAST TRANSMISSION COMPANY LTD Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS MS. J BAISHYA	GA, ASSAM
37	WITH CRP/136/2024	NORTH EAST TRANSMISSION COMPANY LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS MS. J BAISHYA	GA, ASSAM

38	WITH CRP/137/2024	NORTH EAST TRANSMISSION COMPANY LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS MS. J BAISHYA	GA, ASSAM
39	RSA/126/2023 (AT 2:00 PM), FIXED	ON THE DEATH OF RAJENDRA KUMAR PATHAK HIS LEGAL HEIRS RENUBALA PATHAK AND ORS. Versus MD. SAHER ALI AND ORS.	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	MR. N HAQUE (r-7.1.4.3,4.2,4.1,6.1,6.2,3,2.1,2.2,2.3,5) MR. A K AZAD (r-7.1.4.3,4.2,4.1,6.1,6.2,3,2.1,2.2,2.3,5) MR. S R BARBHUIYA (r-7.1.4.3,4.2,4.1,6.1,6.2,3,2.1,2.2,2.3,5) MR M HUSSAIN (r-7.1.4.3,4.2,4.1,6.1,6.2,3,2.1,2.2,2.3,5)
40	I.A.(Civil)/114/2025 WITH LCR, FIXED in CRP/37/2015 WITH CRP/37/2015 CAVT. NO. 751//2014	SMTI DIPTI RANI SEAL Versus ON THE DEATH OF KISHAN CHAND DUSHAD ON THE DEATH OF KISHAN CHAND DUSHAD HIS LEGAL HEIRS NAMELY Versus SMTI DIPTI RANI SEAL	MR D KALITA MR.P J SAIKIA MR.R S MISHRA	MR.R S MISHRA MRG P BHOWMIK MR.B DEB MR.R HAZARIKA MR D KALITA FOR CAVEATOR

HEARING

41	RSA/241/2015 PART-HEARD, FIXED WITH I.A.(Civil)/397/2018 in RSA/241/2015 WITH I.A.(Civil)/2160/2022 in RSA/241/2015	SRI PRAN GOPAL SINGHA Versus SRI PALAK DEB PRAN GOPAL SINGHA Versus PALAK DEB SRI PALAK DEB Versus SRI PRAN GOPAL SINGHA.	MR.S C KEYAL MR. A C SARMA MS.P BARUAH MS.G SARMAH MRB KAUSHIK MR A B DEY MR G BHARADWAJ MR B DEORI MR. S C KEYAL MS. P BARUAH MR. S K GHOSH MS F AHMED	MR. S K GHOSH MS F AHMED MR. S C KEYAL
42	RSA/41/2010 WITH LCR	SMTI.HEMLATA BORAH and 5 ORS Versus SHRI MUKHESWAR BORAH	MR.S K MEDHI MR K L GUPTA MR.J DAS	MR.P SUNDHI
43	RSA/13/2013 WITH LCR	RATISH DAS and 19 ORS Versus NUR ALOM and 3 ORS	MR.A C SARMA MR.P CHAKRABORTY MR.B HALDAR	MR.A IKBAL MD.S ALI MS.J BEGUM MR.M ALAM MR.G BORDOLOI
44	RSA/79/2014 CAVT. NO. 1440/2013 (AT 2:00 PM), WITH LCR, FIXED WITH MC/744/2014 in RSA/79/2014	LALIT KALITA Versus ON THE DEATH OF SATISH CHANDRA SARMA, HIS LEGAL HEIRS SMTI GAYATRI DEVI and ORS, LALIT KALITA Versus SMTI GAYATRI DEVI and 12 ORS,	MR.D MOZUMDER MR.P BORAH MR.A DHAR MS.C DAS MRK K DAS MR.B KALITA MS.N UPADHYAY	MR. N BORAH (r-1.2.3,1.2.4,1.2.5,1.2.2,2.2.1) MR. N BORAH (r-1.2.3,1.2.4,1.2.5,1.2.2,2.2.1) MR H MAZUMDER (r-1.2.3,1.2.4,1.2.5,1.2.2,2.2.1) MR H MAZUMDER (r-1.2.3,1.2.4,1.2.5,1.2.2,2.2.1) MR.B N SARMA MR.G SARMA MS.D DAS FOR CAVEATOR
45	WITH RSA/80/2014 CAVT. NO. 1439/2013	LABANYA KUMAR DAS Versus ON THE DEATH OF SATISH CHANDRA SARMA, HIS LEGAL HEIRS SMTI GAYATRI DEVI and ORS,	MR.D MOZUMDER MR.A DHAR MR.P BORAH MS.C DAS MRK K DAS MR.B KALITA MS.N UPADHYAY	MR.B N SARMA MR.H K DEKA MR. N BORAH MR. N BORAH MR.B DEKA MS.D DAS MR H MAZUMDER MR H MAZUMDER FOR CAVEATOR

WITH
[MC/746/2014](#)
in RSA/80/2014

LABANYA KUMAR DAS
Versus
GAYATRI DEVI and 12 ORS.

MR.A DHAR
MS.C DAS
MRK K DAS
MR.B KALITA
MS.N UPADHYAY

MR.B N SARMA
MR.G SARMA
MS.D DAS
FOR CAVEATOR

46 [RSA/303/2016](#)
(AT 2:00 PM), WITH LCR, FIXED

ON THE DEATH OF MD HABIB DHUNIA
HIS LEGAL HEIR OF MD. KASIM DHUNIA
ANSARI (SON) AND ORS

MR.D BARUAH
MS.P HANDIQUE
MR. P K BORDOLOI

MR. T K BHUYAN
MR A ALI
MS K LAHKAR
MS. A MAHANTA
MS. M KHATUN

47 [CRP/94/2018](#)
WITH LCR 6 FILES

ON THE DEATH OF PURNIMA HAZARIKA
Versus
SANGEETA BASUDEV AND ANR.

MR. T J MAHANTA
MS. P BHATTACHARYA
MR. B BORA
MR. A BORUA

MR. A C SARMA (R1 & R2)
MR. B HALDAR (R1 & R2)
MR G BHARADWAJ (R1 & R2)

WITH
48 [CRP/93/2018](#)
WITH LCR 8 FILES

TRILOCHAN SINGH ANAND @
TARLOCHAN SINGH @ BALLI
Versus
SMTI. SANGEETA BASUDEV AND ANR.

MR. T J MAHANTA
MS. P BHATTACHARYA
MR. B BORA
MR. A BORUA

MR. A C SARMA (R1 & R2)
MR. B HALDAR (R1 & R2)
MR G BHARADWAJ (R1 & R2)

49 [RSA/293/2018](#)
WITH LCR

SHRI ASHOK KUMAR KANU
Versus
SMTI KAILASH KANU

MR. S CHAMARIA
MR. M ALI
MR. S CHANDA

50 [MACApp./413/2018](#)
WITH LCR

M/S UNITED INDIA INSURANCE CO. LTD
Versus
SRI THANERWAR BARUAH AND 3 ORS

MR. A DUTTA
MD. A AHMED
MR. M DUTTA

MR T CHAKRABORTY(R-1,2)
MR. D CHOUDHURY(R-1,2)
MR. R S MISHRA (R1, R2)
MR. P BORDOLOI (R1, R2)
MS M NIROLA (R1, R2)

51 [MACApp./14/2021](#)
WITH LCR

NATIONAL INSURANCE COMPANY LTD.
Versus
SMT. RUKMINI THAPA AND 2 ORS.

MS. R D MOZUMDAR
MS. C MOZUMDAR
MR. S P SHARMA

MS B RAJBONGSHI (R-1)
MR. R GOSWAMI (R-1)
Ms. J BARUAH (R-1)
MS A DAS (R-1)

WITH
[I.A.\(Civil\)/186/2021](#)
in MACApp./14/2021

NATIONAL INSURANCE COMPANY LTD.
Versus
RUKMINI THAPA AND 2 ORS.

MS. R D MOZUMDAR
MS. C MOZUMDAR
MR. S P SHARMA

52 [Mat.App./61/2023](#)
(AT 2:00 PM), WITH LCR, FIXED

XXXXXXXXX
Versus
XXXXXXXXX

MR G N SAHEWALLA
MD ASLAM
MS. S. TODI
MS K BHATTACHARYYA

MR. SURAJIT DAS
MR. P P DAS

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LEAVE NOTE OF ADVOCATES FOR 25/03/2025

-

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. J P SHARMA	08-03-2025	To	25-03-2025
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16)	MR D C K HAZARIKA	26-03-2025	To	29-03-2025
17)	MR. S K SINHA	24-03-2025	To	27-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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2:00 PM to 4:45 PM

[For Tuesday,25th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./290/2025	SANOWAR HUSSAIN Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA	PP, ASSAM
2	Bail Appln./707/2025	AMIR HAMJA @ MD AMIR HAMSHA Versus THE STATE OF ASSAM	TAWHID LASKAR MR. D K AGARWALA A BORBHUYAN	PP, ASSAM
3	Bail Appln./882/2025	SHORAB ALI @ BABLU @ BABU Versus THE STATE OF ASSAM	MR. H ALI MR A N AHMED	PP, ASSAM
MOTION				
4	AB/533/2025	MOIDUL HOQUE SARKAR Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR A AHMED	PP, ASSAM
BAIL HEARING (BA)				
5	Bail Appln./2534/2024 WITH CASE RECORD(SCANNED COPY)	HANUMAN SINGH Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
6	Bail Appln./3806/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	ABDUS SALAM Versus THE UNION OF INDIA	MR. N N JHA MR. M UDDIN MS M SAHOO	SC, NCB
7	Bail Appln./19/2025 WITH CASE RECORD(SCANNED COPY)	SANJU CHOUDHURY Versus UNION OF INDIA	MR. R SEKHAR A BORMAN	SC, NCB
8	Bail Appln./299/2025 WITH CASE RECORD(SCANNED COPY)	ANWAR HUSSAIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
9	Bail Appln./659/2025 WITH CASE RECORD(SCANNED COPY)	SRI S KAPANI Versus THE STATE OF ASSAM	MRS N GOSWAMI MR B KAUSHIK MR. S KASHYAP K BHARALI	PP, ASSAM
BAIL HEARING				
10	AB/162/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	AFZAL @ AFZALUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR S C DAS P BURAGOHAIN MR A.SARKAR MR. C. SHIL D R BONGSHIARY B SARKAR	PP, ASSAM

11	AB/221/2025 WITH OFFICE NOTE	SRI AMAN KUMAR GUPTA AND ANR. Versus THE STATE OF ASSAM	MR. N HASAN MR. A HASAN MS D DAS MR. I K BURAGOHAIN	MR. A K GUPTA (FOR INFORMANT) MR. R S MISHRA (FOR INFORMANT) PP, ASSAM
HEARING				
12	I.A.(CrI.)/594/2023 PART-HEARD, LCR 3 FILES, P.B.-1 in CrI.A./245/2023 WITH CrI.A./245/2023	ANISUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM
	WITH CrI.A./228/2023 <u>1 Y 9 M 27 D</u>	ANISUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM
13	CrI.A./228/2023 <u>1 Y 9 M 27 D</u>	MOKLESUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM

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[For Tuesday,25th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 16

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
1 Cont.Cas(C)/492/2020 FIXED	NIRMALI MEDHI Versus PREETAM SAIKIA	MR. R C SAIKIA MS. K SAIKIA MR S DAS	MR. D SAIKIA MR S M T CHISTIE MR. R MAZUMDAR MR. P K BORAH MR. N J KHATANIAR (R-3) MR B KAUSHIK (R-3) MR. A PHUKAN
2 Cont.Cas(C)/166/2024 FIXED	SHORIFUL ISLAM Versus NARAYAN KONWAR, IAS AND 3ORS	MR. R ISLAM S HOQUE	MD S HOQUE (R-4) MR. M DEKA (R-4)
HEARING			
3 MACApp./167/2013 WITH LCR, FIXED	UNITED INDIA INSURANCE CO. LTD. Versus RANI JANI and 2 ORS.	MR.R GOSWAMI MR.I ALAM	MR. S DAS MR.I CHOUDHURY MR.B DEKA
4 MACApp./61/2015 WITH LCR	UNITED INDIA INSURANCE CO. LTD. Versus MOHA DEVI and ANR.	MR.S S SHARMA MS.L SHARMA MR.R SHARMA MS.F KHAN	MR.P J SAIKIA (R- 1) MR.A K GUPTA(R- 1) MS.M KECHIIR- 1
5 MACApp./185/2015 WITH LCR, FIXED	NATIONAL INSURANCE COMPANY LTD. Versus SRI HITESWAR DIHINGIA and 4 ORS	MR.S BHUYAN MR.R GOSWAMI MR.M SAIKIA	MR. D DAS MR. D DAS MR. B J TALUKDAR
6 MACApp./260/2015 WITH LCR, FIXED	MUST RUPBHAN BEOWA Versus UNITED INDIA INSURANCE CO. LTD and 2 ORS	MR.H R A CHOUDHURY MR. M KHAN MR.A AHMED MR.R A CHOUDHURY MR. A ALAM MR A K DAS MS J AKTAR MR.M ALAMGEER	MR.B K PURKAYASTHA(R-1) MS.K DEKA(R-1) MR A N DAS
7 MACApp./124/2016	NATIONAL INSURANCE COMPANY LIMITED Versus SMTI KUNJA GOGOI and 2 ORS	MR. S S SHARMA MS. L SHARMA MR. B J MUKHERJEE MR A SHARMA	MR N C DAS, SR.ADV. B J BAROOAH (R-1) MR A KHANIKAR(R-1) MS. M DEVI MS. M DEVI B BARUAH B BARUAH MR. M ALI(R-1) A DAS

8	MACApp./511/2018 WITH LCR, FIXED	M/S LIBERTY VIDEOCON GENERAL INSURANCE COMPANY LIMITED Versus SMTI PURABI BARMAN @ PURABI KAKATI AND ANR	MR. P HAZARIKA MR. A BARMAN MR. H S BORAH MS. P DAS MR. D SAIKIA	MR. G Z AHMED (R-2) MD. A A HUSSAIN (R-2) MR. J KALITA (R-1)
WITH				
9	MACApp./229/2022	SMTI. PURABI BARMAN @ PURABI KAKATI Versus M/S LIBERTY VIDEOCON GENERAL INSURANCE CO. LTD AND ANR	MR. J KALITA	
10	MACApp./122/2020 WITH LCR 3 FILES, FIXED	SAMSUL HAQUE CHOUDHURY Versus SWEETY ZOHRMANGLAHI and ANR	MR. S C BISWAS MR. S DAS MS A BORAH MS. J GHOSH MR. N D ROY	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
WITH				
CO/13/2021 in MACApp./122/2020				
11	MACApp./229/2020 WITH LCR, FIXED	NEW INDIA ASSURANCE COMPANY LTD. Versus SAMSUL HAQUE CHOUDHURY AND ANR. AMIRUZ ZAMAN Versus THE DIVISIONAL MANAGER ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR J ISLAM	MR S DAS MS. R D MOZUMDAR MR H DAS MR T KALITA (R-3) MS P TALUKDAR MS. C MOZUMDAR MR. S P SHARMA MR. A KAKATI (R-3)
12	Intest.Cas./1/2022 WITH LCR	BANESWAR KALITA Versus ANIMA KALITA	MR. A AHMED U U KHAN	MR. B SARMA MR. R SARMA MR. M GOSWAMI
13	MFA/34/2023 FIXED	HAZRA KHATOON @ HAZRA KHATUN AND 2 ORS. Versus UNION OF INDIA	MR P K SARMA MR R S CHAUHAN MR D S DEKA	MR. S P CHOUDHURY MD. K ISLAM DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 25/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. J P SHARMA	08-03-2025	To	25-03-2025
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15)	MR. A LAL	24-03-2025	To	28-03-2025
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[For Tuesday,25th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/2523/2024 PART-HEARD, FIXED	DR. PRADIP CHANDRA DEKA Versus TEZPUR UNIVERSITY AND 4 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MS. B DEVI MR. M SARMA	MR. S C KEYAL
2	WP(C)/7239/2017 FIXED	ASHOK KR. SEN and ANR. Versus THE STATE OF ASSAM and 3 ORS	MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.D DEKA	SC, HEALTH
3	WITH WP(C)/863/2020	HEMA RAM DAS AND 3 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DEKA MR H BORAH	SC, HEALTH
4	WITH WP(C)/1910/2020	KAGEN DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DEKA MR. S A CHOUDHURY	SC, HEALTH
	WITH I.A.(Civil)/1526/2024 in WP(C)/1910/2020	KHAGEN DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. D DEKA	SC, HEALTH
5	WP(C)/5601/2022 FIXED	NUR ISLAM AND 16 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR D BORAH	GA, ASSAM SC, REVENUE
6	WITH WP(C)/6220/2022	FAYZ AHMED AND 21 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR D BORAH M. A. OASIS	GA, ASSAM SC, REVENUE
7	WITH WP(C)/1987/2023	AIN UDDIN AND 34 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. P. SINGHA MR SAURADEEP DEY	GA, ASSAM SC, REVENUE
8	WITH WP(C)/5047/2023	SARIFA KHATUN AND 10 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR D BORAH M. A. OASIS	GA, ASSAM SC, REVENUE
9	WITH WP(C)/5129/2023	HARIS ALI AND 9 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR D BORAH M. A. OASIS	GA, ASSAM SC, REVENUE

10	WP(C)/5244/2024 FIXED	KRISHNANAND KRISHNMURTI Versus THE STATE OF ASSAM AND 4 ORS	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MR. J ALI MD R ISLAM MD IMRAN	GA, ASSAM MR. M SMITH (R-4) SC, G U
11	WP(C)/6053/2024 FIXED	M/S INDRAPRASTH MOTORS AND ANR. Versus THE UNION OF INDIA AND 4 ORS	MS. M L GOPE MS. N HAWELIA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
	WITH WP(C)/1780/2024	PANIRAM KALITA Versus THE UNION OF INDIA AND 6 ORS	MR. D SARAF MR. S S GUPTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
	WITH WP(C)/1845/2024	ANJAYBEE GREEN AND ANR. Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
	WITH WP(C)/1936/2024	NIZAMUDDIN AHMED Versus UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
	WITH WP(C)/2170/2024	SRI SUDARSHAN HAZARIKA Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
	WITH WP(C)/2281/2024	NORTH EAST ENGINEERING AND CONTRUCTION AND ANR Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST DY.S.G.I.
	WITH WP(C)/2295/2024	NORTH EAST ENGINEERING AND CONSTRUCTION AND ANR Versus UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST DY.S.G.I.
	WITH WP(C)/2534/2024	M/S. N K CONSTRUCTION AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
	WITH WP(C)/2542/2024	JAHAR SARMA Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
	WITH WP(C)/2766/2024	M/S OVERDRIVE MOTORS AND ANR Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
	WITH WP(C)/2767/2024	M/S EIR CONSTRUCTION AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
	WITH WP(C)/2768/2024	THUNU DEVI Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.

23	WITH WP(C)/2769/2024	M/S FREE RIDE MOTORS AND ANR Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
24	WITH WP(C)/2770/2024	M/S NORTH EAST ENTERPRISE AND TRADING CO AND ANR Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
25	WITH WP(C)/2843/2024	JPA SNACKS PRIVATE LIMITED Versus UNION OF INDIA AND 2 ORS	MR H BETALA MR C KUMAR	SC, GST SC, GST MR. D J DAS.(R-1) DY.S.G.I.
26	WITH WP(C)/2844/2024	MANAKSIA COATED METALS AND INDUSTRIES LIMITED Versus UNION OF INDIA AND 2 ORS	MR H BETALA MR C KUMAR	SC, STATE TAX SC, STATE TAX MR. D J DAS.(R-1) DY.S.G.I.
27	WITH WP(C)/2849/2024	DEBADIB DAS Versus THE UNION OF INDIA AND 8 ORS	MR. D SARAF MR. S S GUPTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
28	WITH WP(C)/2889/2024	SRI BISWAJIT BORAH Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
29	WITH WP(C)/2902/2024	MD. MOINUL ALI Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
30	WITH WP(C)/2919/2024	MAHESH KUMAR AGARWALLA Versus THE UNION OF INDIA AND 5 ORS	MR. D SARAF MR. S S GUPTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
31	WITH WP(C)/3031/2024	SANJIB SINGH Versus THE UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS N BURAGOHAIN	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
32	WITH WP(C)/3255/2024	SANJIB KAKATY Versus THE UNION OF INDIA	MR. A K GUPTA MS M NIROLA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
33	WITH WP(C)/3285/2024	SAURAV JYOTI BARUAH Versus THE UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS N BURAGOHAIN	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
34	WITH WP(C)/3286/2024	MS B M PHARMA (INST) Versus THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, STATE TAX SC, FINANCE AND TAXATION DY.S.G.I.
35	WITH WP(C)/3331/2024	M/S NEZONE SNACKS AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.

36	WITH WP(C)/3358/2024	M/S NSPIRA MANAGEMENT SERVICES PRIVATE LIMITED Versus THE UNION OF INDIA AND 4 ORS.	MR A NATH	SC, GST GA, ASSAM DY.S.G.I. SC, TAXES
37	WITH WP(C)/3453/2024	TONMOY GOHAIN Versus UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
38	WITH WP(C)/6524/2024	PRAHLAD SINGH GUJRAL Versus THE STATE OF ASSAM AND 3 ORS	MR. D SARAF MR. S S GUPTA	SC, FINANCE AND TAXATION
39	WP(C)/444/2025 CAVT. NO.003820/25,N WITH WP(C)/4604/2019 (D/O), CVAT./38/2025, FIXED	BHARAT SAIKIA AND 9 ORS Versus THE STATE OF ASSAM AND 11 ORS.	MR. R BARUAH MR. N M DUTTA	MR. P K GOSWAMI (R12) MR D KALITA GA, ASSAM MR B P BORAH (R12) MR. H R DAS DY.S.G.I. SC, FOREST FOR CAVEATOR SC, PCB
ORDERS				
40	I.A.(Civil)/2496/2022 FIXED in WP(C)/6015/2019 WITH WP(C)/6015/2019	BISWAJIT DEBNATH Versus THE STATE OF ASSAM AND 3 ORS.	PETITIONER IN PERSON	GA, ASSAM SC, AIC SC, REVENUE
		NARAYAN DEBNATH AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	PETITIONER IN PERSON	GA, ASSAM MR. P N GOSWAMI MR D DEKA MR. K P PATHAK MR. R R Gogoi SC, REVENUE SC, AIC
HEARING				
41	WP(C)/2672/2014	RATUL CHAKRABORETY Versus THE STATE OF ASSAM AND 6 ORS	MR.S S SHARMA MRG P BHOWMIK MS.L SHARMA MS.J PURKAYASTHA MS.A THAKURIA MR.D DEY	GA, ASSAM MR.S SHARMA SC, SSA SC, REVENUE
	WITH MC/1570/2014 in WP(C)/2672/2014	RATUL CHAKRABORETY Versus THE STATE OF ASSAM AND 6 ORS	MR.S S SHARMA MS.L SHARMA MR.D DEY	MR.S SHARMA SC, REVENUE SC, SSA
42	WP(C)/6496/2015	M/S PARMESHWARI TEA COMPANY Versus THE STATE OF ASSAM and 2 ORS,	DR.B P TODI MR.A NATH MR.A TODI MR.N J MEDHI	SC, FINANCE & TAXATION
43	WITH WP(C)/6530/2015	M/S PARMESHWARI TEA COMPANY Versus THE STATE OF ASSAM and 2 ORS,	DR.B P TODI MR.A NATH MR.A TODI MR.N J MEDHI	SC, FINANCE & TAXATION
44	WITH WP(C)/6594/2015	M/S PARMESHWARI TEA COMPANY Versus THE STATE OF ASSAM and 2 ORS,	DR.B P TODI MR.A NATH MR.A TODI MR.N J MEDHI	SC, FINANCE & TAXATION
45	WP(C)/777/2016	M/S SHIVAM - BHARTIA JV Versus THE STATE OF ASSAM AND 8 ORS	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MD.ASLAM	SC, FOREST SC, PWD (ROADS)
46	WP(C)/1706/2016	ARUP JYOTI DAS and 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS. P BORAH MR. D GOGOI MR. S BORTHAKUR	GA, ASSAM MR R DHAR, SC, WPT & BC SC, REVENUE

47	WP(C)/1101/2017	MARICO LTD. and ANR. Versus THE STATE OF ASSAM and 3 ORS.	MS.N HAWELIA MS.N GOGOI MR.M L GOPE MS.N BORDOLOI	MR.S SAIKIA(SC, A.S.A.M.B.) MR. N J GOGOI
	WITH L.A.(Civil)/3056/2017 in WP(C)/1101/2017	MARICO LTD. and ANR. Versus THE STATE OF ASSAM and 3 ORS.	MS.N HAWELIA MS.N GOGOI MR.M L GOPE	MR.S SAIKIA SC, A S A M B
48	WP(C)/4332/2019	MADHU RAM DAS AND 15 ORS. Versus UNION OF INDIA AND 3 ORS.	MS F AHMED	MR. S C KEYAL,SC, DRDO & SC, FOREST DEPTT GA, ASSAM MR. J HANDIQUE, S.C., REVENUE DEPARTMENT ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 25/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. J P SHARMA	08-03-2025	To	25-03-2025
3)	MD. H BHUYAN	11-03-2025	To	30-04-2025
4)	MR I RAFIQUE	14-03-2025	To	04-04-2025
5)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
6)	MR. A K DAS	18-03-2025	To	01-05-2025
7)	MR D BARUAH	20-03-2025	To	29-03-2025
8)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
9)	MR. N ISLAM	24-03-2025	To	04-04-2025
10)	MR. A THAKUR	21-03-2025	To	31-03-2025
11)	MS. J R THAKUR	21-03-2025	To	31-03-2025
12)	MR I AHMED	27-03-2025	To	05-04-2025
13)	MR. G KHANDELIA	23-03-2025	To	31-03-2025
14)	MR. P K DEKA	24-03-2025	To	25-03-2025
15)	MR. A LAL	24-03-2025	To	28-03-2025
16)	MR D C K HAZARIKA	26-03-2025	To	29-03-2025
17)	MR. S K SINHA	24-03-2025	To	27-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,25th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./884/2025	SUMIT DAS Versus THE STATE OF ASSAM	MR L KALITA MR. D DEKA	PP, ASSAM
2	Bail Appln./887/2025	MD MUNNAF ALI @ BAUNA AND 2 ORS Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
MOTION				
3	AB/670/2025	SAHAT ALOM @ SAHATALOM SK AND 6 ORS. Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
4	AB/672/2025	SRI SURENDRA CHAUHAN AND ANR Versus THE STATE OF ASSAM	MRS. P BARMAN (BORKAKOTI)	PP, ASSAM
5	AB/675/2025	HAKIM ALI @ BAHARUL ALI Versus THE STATE OF ASSAM	MR. J AHMED MR Z RAHMAN MS J YESMIN	PP, ASSAM
6	AB/683/2025	ABDUL KHAYER @ MD KHAYER Versus THE STATE OF ASSAM	MR M HOQUE MS J BEGUM	PP, ASSAM
7	AB/684/2025	MAHENDRA BORUAH Versus THE STATE OF ASSAM	MR. A BORUA	PP, ASSAM
8	AB/687/2025	MD SAMSUL HOQUE Versus THE STATE OF ASSAM	MR A A DEWAN MR H A RASHID MR A MALEK	PP, ASSAM
9	AB/688/2025	DULAL DEKA Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU S W HUSSAIN	PP, ASSAM
ADMISSION				
10	Crl.Pet./496/2021 FIXED	MEOHOU NAMCHOOM Versus STATE OF ARUNACHAL PRADESH AND 2 ORS.	MR. DITUL DAS CAPT. D VARMA	MR. R DUBEY (r-2,3) MS. A B KAYASTHA (r-2,3) MR. A N I HUSSAIN (r-2,3) MR. R RAHMAN PP, A P

11	Crl.Pet./1141/2024 FIXED	MAHBUBUL HOQUE Versus THE STATE OF ASSAM AN ANR	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY MR. M S HUSSAIN	MR. D NATH (R-2) MS. M SHARMA (R-2) PP, ASSAM
12	Crl.Rev.P./10/2025 FIXED	JAHAR ALI Versus THE STATE OF ASSAM	MRS R BEGUM MR. N J DUTTA MR. A A MONDAL MR R A AHMED MR M AHMED MR A ALAM	PP, ASSAM
WITH				
13	Crl.Rev.P./21/2025	OSMAN GONI Versus THE STATE OF ASSAM	MRS R BEGUM MR. A A MONDAL MR R A AHMED MR A ALAM	PP, ASSAM
14	Crl.Pet./94/2025 FIXED	SRI ADITYA BARUVA Versus THE STATE OF ASSAM AND ANR	MR A TEWARI MR. P MAHANTA MS. M BORGHAIN M DAS	MR. A K BHUYAN (R-2) MS. N CHOUDHURY(R-2) MR J DAS(R-2) PP, ASSAM
BAIL HEARING (BA)				
15	Bail Appln./3787/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	WAHENGBAM ROBITA DEVI AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
16	Bail Appln./154/2025 WITH OFFICE NOTE, FIXED	SUKHIMAN NESSA Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
17	Bail Appln./514/2025 FIXED	SRI BISHAJIT SAIKIA, Versus THE STATE OF ASSAM	MR. D BORAH MR. R DOWARAH	PP, ASSAM
18	Bail Appln./583/2025 WITH CASE RECORD(SCANNED COPY), FIXED	RAMJAN HUSSAIN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
19	Bail Appln./675/2025 FIXED	SRI SANAMACHA SINGHA Versus THE STATE OF ASSAM	MR. N K MURRY MS P TOKBIPI S DEB MS S.DAS P HAJONG	PP, ASSAM
20	Bail Appln./692/2025 FIXED	SHUJAB ALI Versus THE STATE OF ASSAM	MR G U AHMED MR. R ISLAM	PP, ASSAM
BAIL HEARING				
21	AB/1077/2024 FIXED	AJINUL HAQUE @ AJINUR HAQUE AND 5 ORS. Versus THE STATE OF ASSAM	MR. J AHMED MR. A A SIKDAR R BEGUM H G DAISY	PP, ASSAM
22	AB/1564/2024 FIXED	PARIMAL BORA Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS. A LALA	MR K THAKUR(INFORMANT) MR D MEDHI(INFORMANT) PP, ASSAM
23	AB/2400/2024 FIXED	MASUD HASSAN Versus THE STATE OF ASSAM	MR H K DAS MR N K SARMA	PP, ASSAM
24	AB/2575/2024 FIXED	MITU BARMAN Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
25	AB/2649/2024	ALA UDDIN AND ANR Versus THE STATE OF ASSAM	MR. A S TAPADER MR M AHMED	PP, ASSAM
26	AB/3093/2024 FIXED	ABDUR RAHMAN Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM

27	AB/36/2025 FIXED	MRIDUL HAQUE Versus THE STATE OF ASSAM	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR MR. K AHMED	PP, ASSAM
	WITH			
28	AB/3307/2024	MAJIRAN BIBI AND ANR Versus THE STATE OF ASSAM	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	PP, ASSAM
29	AB/120/2025 FIXED	RAJIBUL HUSSAIN Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. H A TALUKDAR	PP, ASSAM
30	AB/203/2025 FIXED	FARUK AHMED TALUKDAR @ FARUK AHMOD Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A MANNAF MR R U LASKAR	PP, ASSAM
31	AB/267/2025 FIXED	RAJIBUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR S DAS P J DAS	PP, ASSAM
32	AB/301/2025 FIXED	SRI LOKESWAR GOYARI Versus THE STATE OF ASSAM	MR. A KHANDAKAR MR. J P GOGOI	PP, ASSAM
33	AB/372/2025 FIXED	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
34	AB/373/2025 FIXED	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
35	AB/384/2025 FIXED	MAHENDRA CHAUHAN Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER M. BORUAH R DEB B CHOWHAN	PP, ASSAM
36	AB/470/2025 FIXED	PABAN MANDAL Versus THE STATE OF ASSAM	MR DEBA SARMAH	PP, ASSAM
37	AB/471/2025 FIXED	DHARMNDRA MANDAL Versus THE STATE OF ASSAM	MR. S MUNIR MS. N.A. BEGUM	PP, ASSAM
38	AB/519/2025 FIXED	ASHOK CHOUDHURY AND ANR Versus THE STATE OF ASSAM	MR A KHANIKAR MR G BHARADWAJ MR B DEORI	PP, ASSAM
39	AB/585/2025 FIXED	SANJEEV KUMAR MAHATO Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. S ISLAM MR A HAWARI A R MONDAL	PP, ASSAM

ORDERS

40	Crl.Rev.P./498/2024	TANMOY NATH AND 3 ORS. Versus SUNITA ADHIKARY	MR. R J DAS MRS S SAIKIA	
41	Crl.Pet./886/2024 WITH LCR 1 FILE(SCANNED COPY)	RAVI PRASAD Versus THE STATE OF ASSAM AND ANR	MR. R SARMA MR. S K ROY MR A DEY	PP, ASSAM
42	I.A.(Crl.)/1164/2024 WITH LCR 3 FILES, OFFICE NOTE, FIXED in Crl.A./396/2024 WITH Crl.A./396/2024	MONNAF ALI Versus THE STATE OF ASSAM AND ANR	MR. N N B CHOUDHURY MR. A A BARMAN MR. D SUTRADHAR	MR. SURAJIT DAS, AMICUS CURIAE (R2) PP, ASSAM
		MONNAF ALI Versus THE STATE OF ASSAM AND ANR	MR. N N B CHOUDHURY MR. A A BARMAN MR. D SUTRADHAR	MR. SURAJIT DAS, AMICUS CURIAE (R2) PP, ASSAM

HEARING

43	Cri.A./453/2023 WITH LCR 3 FILES, FIXED	MD. MANIR Versus THE STATE OF ASSAM AND ANR. A	G UDDIN MR. Y SIKDAR P ADHIKARI MR K TALUKDAR	MR N ISLAM MR. S R ISLAM MR. M ALAM PP, ASSAM
44	I.A.(Cri.)/692/2024 WITH LCR 3 FILES, FIXED in Cri.A./233/2024 WITH Cri.A./233/2024	MAHIDUL ISLAM Versus THE STATE OF ASSAM MAHIDUL ISLAM Versus THE STATE OF ASSAM	M M RAHMAN MR. A HOQUE M M RAHMAN MR. A HOQUE	PP, ASSAM PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. J P SHARMA	08-03-2025	To	25-03-2025
3)	MD. H BHUYAN	11-03-2025	To	30-04-2025
4)	MR I RAFIQUE	14-03-2025	To	04-04-2025
5)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
6)	MR. A K DAS	18-03-2025	To	01-05-2025
7)	MR D BARUAH	20-03-2025	To	29-03-2025
8)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
9)	MR. N ISLAM	24-03-2025	To	04-04-2025
10)	MR. A THAKUR	21-03-2025	To	31-03-2025
11)	MS. J R THAKUR	21-03-2025	To	31-03-2025
12)	MR I AHMED	27-03-2025	To	05-04-2025
13)	MR. G KHANDELIA	23-03-2025	To	31-03-2025
14)	MR. P K DEKA	24-03-2025	To	25-03-2025
15)	MR. A LAL	24-03-2025	To	28-03-2025
16)	MR D C K HAZARIKA	26-03-2025	To	29-03-2025
17)	MR. S K SINHA	24-03-2025	To	27-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,25th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./584/2025 WITH OFFICE NOTE, FIXED	JAN SAIKIA Versus THE STATE OF ASSAM AND ANR.	MR. S NEOG MS. S G BARUAH MR. B BORGOHAIN MR B SAIKIA	PP, ASSAM
2	Bail Appln./701/2025 BA 3872/2024(D/O), BA 3947/2024(D/O), FIXED WITH	SHAMBHU DEBBARMA Versus THE UNION OF INDIA	MR. M BISWAS J SINGPHO S K DAS	SC, NCB
3	Bail Appln./607/2025	ALENDRA DEBBARMA Versus THE STATE OF ASSAM	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	PP, ASSAM SC, NCB
4	Bail Appln./878/2025	MOIN UDDIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
5	Bail Appln./879/2025	MUSTAF ALI @ MUSTAFHA ALI Versus THE STATE OF ASSAM AND ANR.	M M RAHMAN	PP, ASSAM
6	Bail Appln./880/2025	SHEHNAZ KHATOON @ SAHAJAHAN BEGUM Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
7	Bail Appln./883/2025	NIAJ UDDIN @ NIAZ UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
8	Bail Appln./885/2025	SULEMAN UDDIN @ CHULEMAN UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
9	Bail Appln./886/2025	MOSTAFIZUR ALI @ RAHMAN Versus THE STATE OF ASSAM AND ANR	MS. N S THAKURIA MR. G K THAKURIA	PP, ASSAM
10	Bail Appln./888/2025	SADIKUL ISLAM AND ANR Versus THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM

11	Bail.Appln./889/2025	ABDUL RASHID Versus THE STATE OF ASSAM AND ANR	MR. SK S N MOHAMMAD MR A IKBAL S SOHAIL MR. KHAIRUL ISLAM	PP, ASSAM
MOTION				
12	Crl.Rev.P./90/2025	SMTI TUTUMANI DAS ALIAS TUTUMONI DAS BARUAH Versus THE STATE OF ASSAM	MS. P BORAH MS. B M LAHKAR MR P H KONWAR	PP, ASSAM
13	AB/177/2025	MD NASIR UDDIN Versus THE STATE OF ASSAM	MR M H AHMED I AMIN MR. O ULLAH	PP, ASSAM
14	Crl.Pet./357/2025	SAIDUL HAQUE AND10 ORS Versus THE STATE OF ASSAM AND ANR.	MR. A R TALUKDAR	PP, ASSAM
15	Crl.Pet./358/2025	INDRAJIT DAS Versus THE STATE OF ASSAM AND ANR.	MR. N BORUAH MR S ARAFAT	PP, ASSAM
16	Crl.Pet./359/2025	SHAHANUR ISLAM Versus THE UNION OF INDIA	MR. N DUBEY MS. M DAIMARY MS M AHMED	SC, NCB
17	Crl.Pet./360/2025	DR MOUSMI SAIKIA @ DR MOUSUMI SAIKIA Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ FARIDUL AMIN SAMIM RAHMAN	PP, ASSAM
18	Crl.Pet./361/2025	HIMANISH BORAH AND ANR Versus THE STATE OF ASSAM AND ANR	MR. M K DAS O ASSUMI	PP, ASSAM
19	Crl.Pet./362/2025	KAMAL HUSSIAN Versus THE STATE OF ASSAM AND ANR	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS N.R. SHARMA P BHOWMICK	PP, ASSAM
20	AB/674/2025	ABDUL ALI Versus THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
21	AB/676/2025	MOHESH TURI @ MAHESH MIRDHA Versus THE STATE OF ASSAM AND ANR	MR. M K HUSSAIN MRS. S Y AHMED MR. A AHMED MS. F H AHMED MR. M ALOM	PP, ASSAM
22	AB/678/2025	MOFIDUR ISLAM @ MOFIDUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MD. A HUSSAIN MR. K ALOM MR. T ISLAM	PP, ASSAM
23	AB/679/2025	SUBASH SARMAH Versus THE STATE OF ASSAM AND ANR	MR P NEOG MS. D PATHAK	PP, ASSAM
24	AB/680/2025	RABINDRA NATH BISWAS Versus THE STATE OF ASSAM AND ANR	MR. T DEURI MRS. R S DEURI MS A DAS MS. L WANGSA	PP, ASSAM
25	AB/681/2025	TAJUDDIN Versus THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MS. U NANDA MS A BORAH MS. J GHOSH MR. A K DAS MS. S. CHANDA	PP, ASSAM

26	AB/682/2025	SRI MANASH PROTIM GOGOI @ MANASH GOGOI Versus THE STATE OF ASSAM	MR. P P BORTHAKUR MR. T KALITA MS IVY HUSSAIN	PP, ASSAM
27	AB/685/2025	MR NEFA BURAGOHAIN ALIAS MRINAL GOHAIN BARUAH Versus THE STATE OF ASSAM	MR. D CHUTIA MR SAURADEEP DEY	PP, ASSAM
28	AB/686/2025	PRASENJIT HAZARIKA Versus THE STATE OF ASSAM	MR. M PHUKAN MR A N SARMAH	PP, ASSAM

BAIL HEARING (BA)

29	Bail Appln./1831/2024 WITH CASE RECORD(SCANNED COPY)	RAHENA BEGOM Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED	PP, ASSAM
30	Bail Appln./23/2025 WITH CASE RECORD(SCANNED COPY)	JAYANTA PATIR AND ANR Versus THE STATE OF ASSAM	MR. S K SINGHA MR. M K NEOG	PP, ASSAM
31	Bail Appln./536/2025 FIXED	NACHIMUDDIN SK Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. N I KHAN MR. S Z RAHMAN	PP, ASSAM
32	Bail Appln./543/2025 WITH OFFICE NOTE, FIXED	GURVEER SINGH Versus THE UNION OF INDIA	MR. M BISWAS J SINGPHO A GHOSAL	PP, ASSAM SC, NCB
33	Bail Appln./549/2025 WITH CASE RECORD(SCANNED COPY), FIXED	SONGJA RONGPI @ CHANGPI RONGPI Versus THE STATE OF ASSAM	MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	PP, ASSAM
34	Bail Appln./679/2025 WITH OFFICE NOTE, FIXED	IRFAN ALI Versus THE STATE OF ASSAM	MD M S ALI	PP, ASSAM

BAIL HEARING

35	AB/1900/2024 FIXED	ABDUS SOBUR @ ABDUS SOBUR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY J M SULAIMAN	PP, ASSAM
36	WITH AB/1869/2024	SOFIKUL ISLAM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY MS R DEKA	PP, ASSAM
37	AB/126/2025 FIXED	MD. MAHIBULLAH SK. Versus THE STATE OF ASSAM	MR A R BHUYAN MR S ABDULLAH	PP, ASSAM
38	AB/486/2025 FIXED	NIKSHAY AGARWAL Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR MS. B SOREN MR J SINGH MS M ZOMUANPUII MS S JAIN	PP, ASSAM
39	AB/568/2025 WITH OFFICE NOTE, FIXED	SOFIQUIL ISLAM MIR Versus THE STATE OF ASSAM AND ANR.	MR M H AHMED I AMIN	PP, ASSAM

ORDERS

40	CrI.A./378/2024 WITH LCR 4 FILES, OFFICE NOTE, FIXED	ASAD ALI Versus THE STATE OF ASSAM AND 2 ORS	MR H R A CHOUDHURY MR. M I HUSSAIN MS. P AHMED MR. A AHMED MR. I U CHOWDHURY	MS. D SAIKIA, AMICUS CURIAE, R2, R3 PP, ASSAM
	WITH I.A.(CrI.)/1076/2024 in CrI.A./378/2024	ASAD ALI Versus THE STATE OF ASSAM AND 2 ORS	MR H R A CHOUDHURY MR. M I HUSSAIN MS. P AHMED MR. A AHMED MR. I U CHOWDHURY	MS. D SAIKIA, AMICUS CURIAE, R2, R3 PP, ASSAM

41	WITH Crl.A./377/2024	ABDUL KALIM KHAN @ ALIM KHAN @ ABDUL ALIM KHAN AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ	PP, ASSAM
42	Crl.A./389/2024 WITH LCR 6 FILES, OFFICE NOTE, FIXED	AZAD ALI @ AZAD MIYA @ AZAD ALI MIYA Versus THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
43	Crl.Pet./154/2025 FIXED	HEMANGA JYOTI BANIKYA @ RITU BANIKYA Versus THE STATE OF ASSAM AND ANR.	MR A KHANIKAR R L CHUTIA	PP, ASSAM
44	Crl.Pet./158/2025 WITH LCR 1 FILE(SCANNED COPY), FIXED	MIZANUR RAHMAN HAZARIKA @ ALHAJ MIZANUR RAHMAN HAZARIKA AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. R ISLAM S BEGUM T TALUKDAR	PP, ASSAM
45	Crl.Pet./196/2025 FIXED	SRI UJJAL BHUYAN Versus THE STATE OF ASSAM	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MR P J PATAR MS B CHAUHAN	PP, ASSAM
46	I.A.(Crl.)/277/2025 in CrI.Rev.P./2484/2025 WITH Crl.Rev.P./2484/2025 (Filing Number)	DHRUBAJYOTI DAS Versus CHITRALEKHA NATH DHRUBAJYOTI DAS Versus CHITRALEKHA NATH	MS. N S THAKURIA	
HEARING				
47	Crl.A./324/2022 2 Y 5 M 9 D :WITH LCR 4 FILES, P.B.-1, FIXED	JAGADISH PASOWAN Versus THE STATE OF ASSAM AND ANR.	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MR A K AZAD MS M ZOMUANPUII MS. D BRAHMA	MR. A PHUKAN, AMICUS CURIAE FOR R-2 PP, ASSAM
48	Crl.Rev.P./350/2022 WITH LCR 2 FILES, FIXED	MAZIBAR RAHMAN Versus AFROJA PARBIN	MR R DHAR MD. A MATLIB	MR. M I HUSSAIN MR. S M RAHMAN N. UDDIN
49	Crl.Rev.P./394/2023 WITH LCR 2 FILES, FIXED WITH I.A.(Crl.)/338/2024 in CrI.Rev.P./394/2023	SHANKAR DEO SHARMA AND 3 ORS Versus THE STATE OF ASSAM AND ANR SMTI. RIYANKA SHARMA, Versus SHANKAR DEO SHARMA,	MR. D GOSWAMI MS P MEDHI MS R SAHA	MR. B J MUKHERJEE (r-2) MS R SAHA (r-2) PP, ASSAM
50	I.A.(Crl.)/194/2024 WITH LCR 4 FILES in CrI.A./189/2023 WITH Crl.A./189/2023	GITA BONIA Versus THE STATE OF ASSAM AND ANR. GITA BONIA Versus THE STATE OF ASSAM AND ANR.	MR. S DIHINGIA MR I HASSAN MS M CHANGMAI MS. K DAS MR. A R SHOME MR A J GHOSH	PP, ASSAM PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. J P SHARMA	08-03-2025	To	25-03-2025
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17)	MR. S K SINHA	24-03-2025	To	27-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,25th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[CIVIL BENCH-II AND III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/5772/2023 PART-HEARD, FIXED	MD. SAHIDUL ISLAM Versus THE STATE OF ASSAM AND 7 ORS	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	SC, ELEM. EDU MR. A R BHUYAN(R-8) GA, ASSAM MR F U BARBHUIYA (R-8) MR. M A I HUSSAIN (R-7) MR. S H ZAMAN(R-8) MR N Z CHOUDHURY(R-8)
	WITH I.A.(Civil)/3653/2023 in WP(C)/5772/2023	ALAL UDIN AHMED Versus MD. SAHIDUL ISLAM AND 7 ORS.	MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU GA, ASSAM MR. B HUSSAIN
	WITH I.A.(Civil)/3873/2024 in WP(C)/5772/2023	SHALEMA BEGUM Versus MD. SAHIDUL ISLAM AND 7 ORS	MR. A R BHUYAN(R-8) MR F U BARBHUIYA MR F U BARBHUIYA MR. S H ZAMAN(R-8) MR N Z CHOUDHURY(R-8)	SC, ELEM. EDU GA, ASSAM MR. B HUSSAIN
2	WP(C)/9330/2019 FIXED	HIMEN GOGOI Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 9 ORS.	MR R SENSUA MR. K MOHAMMED MR. S BARTHAKUR	SC, APDCL
3	WP(C)/1623/2023 FIXED	SULTANA AHMED Versus COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 4 ORS	MS. N S THAKURIA MR. G K THAKURIA	MR. R DE (R4, R5) SC, SEC. EDU.
4	WP(C)/3825/2024 FIXED	UTTARA ROY Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MRS R DEKA MR J LOTH	SC, HIGHER EDU MR. T J MAHANTA(R-4,5) MR. R A CHOUDHURY (R-4,5) MR. R A MAZUMDER(R-4,5)
ORDERS				
5	I.A.(Civil)/3678/2023 IN WP(C)/390/2018 (D/O), Review.Pet./67/2020 (D/O), FIXED in Review.Pet./67/2020	NO. 1 DHEMAGARH L.P SCHOOL AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. U K GOSWAMI	SC, ELEM. EDU

HEARING

6	WP(C)/7045/2016	LABA KT BARO and 36 ORS. Versus THE UNION OF INDIA and 4 ORS	MR.P K ROY MR.S K CHAKRABORTY MS.M DUTTA MS.A CHAKRABORTY	MR.Y DOLOI(R- 1-5) SR. CGC ASSTT.S.G.I.
7	WP(C)/1404/2017	MD. AYUB HUSSAIN Versus THE UNION OF INDIA and 7 ORS	MR.S ISLAM MR.A CHOUDHURY MS.M KONCH	MR.M Z AHMED(SC,NEEP CO.) C.G.C. MR D SENAPATI (R- 2-8) MRS.A DASS MS. D SWAMI (R- 2-8) ASSTT.S.G.I.
8	WP(C)/7452/2017	MUNINDRA DEKA and ANR. Versus THE STATE OF ASSAM and 5 ORS.	MR.B J GHOSH MR.I ALAM MR.T SK	MR.C BARUAH GA, ASSAM SC, APSC MD. R ALI M KATAKY MR. K KONWAR MR. A M KHAN C.G.C. MR.B CHAKRAVARTY ASSTT.S.G.I.
9	WP(C)/7726/2017	BHUPENDRA KUMAR @ BHUPENDER KUMAR Versus THE UNION OF INDIA and 6 ORS.	MR.A SARMA MR.K KALITA MR.S CHOUDHURY	C.G.C. MR.B CHAKRAVARTY ASSTT.S.G.I.
10	WP(C)/7889/2017 FIXED	DR. ANANYA CHUTIA Versus DIBRUGARH UNIVERSITY and 5 ORS.	MR.P J PHUKAN MR.H BARUAH	MR. R MAZUMDAR MR.M C DAS MR H BEZBARUA SC, DIB. UNIVERSITY
11	WP(C)/2568/2019 FIXED	MUKTA RAM BEZBARUAH Versus THE CHAIRMAN AND APPELLATE AUTHORITY AND 4 ORS.	MR A M MAZUMDAR MD R ISLAM MR D N SARMA S K DAS	MR SISHIR DUTTA MR. C SHARMA MR. S DUTTA
12	WP(C)/5460/2020	UPENDRA NATH SARMAH Versus THE STATE OF ASSAM AND 5 ORS	MR. S BORTHAKUR MR. S BORTHAKUR MS. S KAKATI	GA, ASSAM
13	WP(C)/4654/2021 FIXED	SUMAIYA KHATUN AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN	GA, ASSAM SC, AG MR. A R SIKDAR (r-9) MR. N AHMED (r-8,9) MR. M H TALUKDAR (r-9) MD. S ALOM (R-8)
	WITH I.A.(Civil)/2893/2024 in WP(C)/4654/2021	ROUSANARA BEGUM Versus SUMAIYA KHATUN AND 9 ORS	MR. M H TALUKDAR	MR R A AHMED (r-8,9) SC, SEC. EDU. MR. A R BHUYAN SC, AG MR. M S ALAM SC, SEC. EDU. SC, FINANCE
14	WP(C)/3422/2023 FIXED	THE STATE TRANSPORT WORKERS ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS P GUPTA MS M ZOMUANPUII MS V V THANYU	SC, TRANSPORT SC, A S T C
15	WITH WP(C)/3314/2023	JABED AKTHAR LASKAR AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR H I CHOUDHURY MR H I CHOUDHURY G. GOSWAMI G UDDIN MR. P GOSWAMI P ADHIKARI MR REZABUL HOQUE	GA, ASSAM SC. TRANSPORT DEPTT. SC, A S T C
16	WITH WP(C)/3790/2023	BIJOY KUMAR SINGHA AND 10 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MR. P. SINGHA MR SAURADEEP DEY	SC, TRANSPORT SC, A S T C

17	WITH WP(C)/4068/2023	PROTIMA DUTTA AND 21 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
18	WITH WP(C)/4069/2023	RUPJYOTI BORA AND ANR Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
19	WITH WP(C)/4070/2023	RUPAM BORUAH AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
20	WITH WP(C)/4071/2023	RANA GOGOI AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
21	WITH WP(C)/4072/2023	AJMIN SULTANA HAQUE AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
22	WITH WP(C)/4073/2023	MOMI BORUAH AND 9 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
23	WITH WP(C)/4074/2023	BHASKAR BORAH AND 10 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
24	WITH WP(C)/4259/2023	RUPJYOTI RAJBONGSHI AND 49 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MRS. G SARMA	SC, TRANSPORT SC, TRANSPORT SC, A S T C
25	WITH WP(C)/4343/2023	RITESH KUMAR SARKAR Versus THE STATE OF ASSAM AND 3 ORS.	MRS A BUJARBARUAH MS N DAS	SC, TRANSPORT SC, A S T C
26	WITH WP(C)/5149/2023	DEBOJIT DAS AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MS. P BORAH MRS. G SARMA	SC, TRANSPORT SC, A S T C
27	WITH WP(C)/5379/2023	JABED ALI AKHTAR Versus THE STATE OF ASSAM AND 3 ORS	MR. M RAHMAN	MR P NAYAK MS. M D BORAH SC, TRANSPORT SC, A S T C

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LEAVE NOTE OF ADVOCATES FOR 25/03/2025

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,25th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

**[THIS BENCH WILL SIT AFTER RISING
OF THE DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/1925/2016 FIXED	NO.041705034 CT/GD ANIRUDHA MAZUMDAR Versus THE UNION OF INDIA and 4 ORS	MR.S K SINGHA MR. M B U AHMED MR.B GOGOI	MR.Y DOLOI(R- 1-5) MR H GUPTA SR. CGC ASSTT.S.G.I.(R 1-5)
2	WP(C)/4703/2018 FIXED	SURJAJIT SAIKIA AND 40 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. M K CHOUDHURY (R-1,- -10,13,14, 16,18,22,24- 28,30,32,33,35,39,41) MR. A K PURKAYASTHA MR. A BARKATAKI (R-1,7-10,13,14, 16,18,22,24-28,30,32,33,35,39,41) MR N N UPADHYAYA MR P BHARDWAJ (R-1,7-10,13,14, 16,18,22,24-28,30,32,33,35,39,41) MR. M SARMA (R-1,7-10,13,14, 16,18,22,24-28,30,32,33,35,39,41) MR. S SHARMA	SC, HIGHER EDU MR H GUPTA (CGC, R6) SC, U G C ASSTT.S.G.I.
3	WITH WP(C)/7088/2015	UPEN KUMAR SAHA and ANR Versus THE STATE OF ASSAM AND 3 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	SC, HIGHER EDUCATIONR1 and3 SC, FINANCE(R2) SC, U G C(R4)
4	WITH WP(C)/7225/2015	MRS. TULIKA DAS and ANR Versus THE STATE OF ASSAM AND 3 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN MR.A BARKAKATI	SC, U G CR-4 SC, HIGHER EDUCATION(R- 1&3) SC, FINANCE(R-2)
5	WP(C)/8797/2018 FIXED	SIMANTA PRADIP BORA Versus THE STATE OF ASSAM AND 3 ORS.	MR. K KALITA MR. S CHOWDHURY MR B CHOUDHURY MS T DEURI MR E SHITIRI MR. C BASUMATARY	GA, ASSAM
ADMISSION				
6	WP(C)/6204/2017 PART-HEARD, WITH WP(C)/1788/2019(D/O)	M/S MANIK CHAND AND SONSJEWELLERS PVT LTD. Versus THE UNION OF INDIA and 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N MECH MS. N BORDOLOI	MR. B SARMA SC, CUSTOMS & CENTRAL EXCISE

7	WP(C)/3646/2023 PART-HEARD	STAR CEMENT MEGHALAYA LIMITED Versus THE STATE OF ASSAM AND 2 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
8	WP(C)/3871/2023 PART-HEARD	LACHIT CHANDRA KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. S K MEDHI P. SWARGIARY MR K K MEDHI	GA, ASSAM MR S CHOUDHURY (R- 3,4,5) MS R MEDHI(R-3,4,5)
9	WP(C)/7561/2018	SASHADHAR PATOWARY Versus THE A.P.D.C. LTD. AND 3 ORS.	MR. B BARUAH MR. B K DAS MR. D KONWAR MR U RONGPI	SC, APDCL
10	WITH WP(C)/1338/2020	SASHADHAR PATOWARY Versus THE ASSAM STATE ELECTRICITY BOARD AND 2 ORS.	MR. B BARUAH MR. D KONWAR MR U RONGPI	SC, APDCL
11	WP(C)/1783/2023 WITH WP(C)/1604/2018(D/O)	CHANDRA PRASAD BORA Versus THE INDIAN OIL CORPORATION LIMITED AND 9 ORS	MR S BORTHAKUR MR. P. SINGHA	MR A TEWARI (R5) MR A TEWARI (R5) MS G DUGAR (R5) MS G DUGAR (R5) MS. K HAZARIKA (r-4,6) MS. D SHARMA (R5) MS. D SHARMA (R5) MS. M BAISHYA (R5) MS. M BAISHYA (R5) SC, I O C

HEARING

12	Review.Pet./123/2024 WITH WP(C)/4597/2023 (D/O)	DIPALI BOSUMATARI AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR SAURADEEP DEY	SC, SEC. EDU.
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LEAVE NOTE OF ADVOCATES FOR 25/03/2025

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17)	MR. S K SINHA	24-03-2025	To	27-03-2025



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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,25th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Pet./208/2018 B/O	M/S. DPM BONDED WAREHOUSE AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A M BORA(SR. ADV) MS. C CHOUDHURY MS P DASGUPTA	MR. P N GOSWAMI PP, ASSAM SC, EXCISE DEPTT.
2	Crl.Pet./525/2019 WITH LCR 3 FILES(SCANNED COPY)	UPEN CHANDRA BORAH Versus THE STATE OF ASSAM AND ANR.	MR N DUTTA MR. N N B CHOUDHURY MD E AHMED MR. P MAHANTA MR. R B GOHAIN MR. M DEWAN	PP, ASSAM
HEARING				
3	Crl.A./59/2012 PART-HEARD, BY SLIP	SRI ANIL DAS Versus THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
4	WP(C)/7982/2015 PART-HEARD	DR. KISHOR KR. DEKA Versus THE STATE OF ASSAM and 3 ORS.	MR. K N CHOUDHURY MR.U K NAIR MR.A CHETRY MR. U K DAS MS. B D SARMAH MR.G Z AHMED H THAKURIYA MSW YHOSHII MR.M P SARMA	SC, HIGHER EDUCATION
5	WP(C)/5049/2022 CAVT. NO.08292/022, PART-HEARD, WP(C) 912/2011(D/O)	UMESH CH. DAS AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY	DR G J SHARMA MR. N DEKA (R-5) MR. A CHAMUAH (R-4) MR. M GOGOI (R-5) MR S HUSSAIN (R-5) MR. S BORUA, SC, PCB, ASSAM SC, FOREST FOR CAVEATOR
6	Crl.A./179/2011 WITH LCR 6 FILES, P.B.-1, FIXED	ANANTA CHANGMAI and 4 ORS Versus THE STATE OF ASSAM	MR.A KHANIKAR MR. M K DAS(LEGAL AID COUNSEL) MR. M K DAS(LEGAL AID COUNSEL FOR P1) MR.B KALITA MRS.P BORA	PP, ASSAM

7	WITH Crl.A./169/2011	BIKASH CHANGMAI AND 2 ORS Versus THE STATE OF ASSAM	MR.M CHOUDHURY MR.M MAHANTA MR.B BURAGOHAIN MR.P BOIRAGI MS.B TALUKDAR MS.S GOGOI MR. M K DAS(LEGAL AID COUNSEL) MR. M K DAS(LEGAL AID COUNSEL) MR.P K MUNIR MRB B BARUAH	PP, ASSAM
8	Crl.A./140/2012 12 Y 10 M 9 D :WITH LCR 4 FILES	MRIDUL BAISHYA and ANR Versus THE STATE OF ASSAM	MR.N ZAMAN MR.P C DEY MR.A GANGULY MRK KALITA MR B CHANDA	PP, ASSAM
9	WITH Crl.A./267/2012	CHINTU BAISHYA Versus THE STATE OF ASSAM	MR.K KONWAR MR.K SINGHA MR.P P BORTHAKUR	PP, ASSAM
10	WITH Crl.A./268/2012	SUREN BAISHYA, Versus THE STATE OF ASSAM,	MR.S C BISWAS MR.B CHOUDHURY MR. E AHMED MR.P BISWAS	PP, ASSAM
11	Crl.A./168/2012 WITH LCR 2 FILES	JAGYANANDA GOGOI Versus DEEP HANDIQUE	MR.DEBEN SAIKIA	MR.K K PARASAR MR.P SHARMA PP, ASSAM MR.B CHETRI
12	Crl.Rev.P./558/2012 WITH LCR 2 FILES	RAMESH BORDOLOI Versus THE STATE OF ASSAM	MR.P K MEDHI MR.S K TALUKDAR	PP, ASSAM
13	Crl.Rev.P./565/2012 WITH LCR 3 FILES	DILOWAR HUSSAIN Versus THE STATE OF ASSAM	MR.A ALI MS.K LAHKAR MS.A MAHANTA MR.B KAKATI	PP, ASSAM
14	Crl.Rev.P./575/2012 WITH LCR 5 FILES	ABDUL KADIR Versus THE STATE OF ASSAM	MR.H R KHAN MR.N ISLAM MS.H KALITA MR.D MISRA	PP, ASSAM
15	Crl.Rev.P./586/2012 WITH LCR 2 FILES	BINOD KR. AGARWALA Versus RAM BORAH and 2 ORS	MR D GOGOI(Amicus Curiae) MR.D DAS MD.S ISLAM MR.Z AHMED MR.A CHOUDHURY MS.M KONCH MS.A A LASKAR	MR.M K CHOUDHURYR-1-3 MR.N BARUAH(R-1-3)
16	Crl.Pet./68/2016 WITH LCR 2 FILES, FIXED	SRI JITUL DOWERAH Versus THE STATE OF ASSAM and ANR.	MR.P J SAIKIA MR.K BARUAH MS.M KECHII MR.P BORDOLOI	PP, ASSAM
17	Crl.Rev.P./165/2018 WITH LCR 4 FILES(SCANNED COPY), FIXED	KANAK CHANDRA BORDOLOI Versus STATE OF ASSAM AND ANR.	MR. A SARMA MR. B CHOUDHURY MR. K KALITA MR. S CHOWDHURY MR SARFRAZ NAWAZ	MR. D SAIKIA (R2) MR. B PHUKAN (R-2) MR. B DEKA (R2) MR. M K DAS (R-2) MR. P M KALITA (R2) MS. B CHETRY (R-2) S J DUTTA (R-2) PP, ASSAM
18	Crl.A./367/2018 WITH LCR 2 BUNDLES(3 BUNDLES KEPT IN SECTION), FIXED	SRI TAPAN KUMAR HAZARIKA Versus THE CENTRAL BUREAU OF INVESTIGATION (CBI)	MR. A M BORA MR. D GOGOI MR. D K BAIDYA MS. C CHOUDHURY MS P DASGUPTA	MR. K K DEY (R2) MR V K BAROOAH (R2) SC, CBI

19	Crl.Rev.P./439/2019 WITH LCR 2 FILES, FIXED	GANESH MAJUMDAR Versus SREEKANTA PATHAK	DR. N DEKA MR N AHMED	MR. R SARMA MS. S D SAIKIA MR. P M KALITA
20	WITH Crl.Rev.P./542/2022	SREEKANTA PATHAK Versus THE STATE OF ASSAM AND ANR.	MR. R SARMA MS. S D SAIKIA MR. P M KALITA	DR. N DEKA MS. S DAS PP, ASSAM
21	Crl.Pet./220/2020	HIRANYA BORA Versus THE STATE OF ASSAM AND 2 ORS.	MR. D BARUAH MS. N UPADHYAY MR. A I Ali	MR. N DHAR MS. S DASGUPTA PP, ASSAM
	WITH I.A.(Crl.)/392/2020 in Crl.Pet./220/2020	SUMER SINGH GAUR Versus HIRANYA BORA AND 2 ORS.	MR. N DHAR MS. S DASGUPTA	MR D BARUAH PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. J P SHARMA	08-03-2025	To	25-03-2025
3)	MD. H BHUYAN	11-03-2025	To	30-04-2025
4)	MR I RAFIQUE	14-03-2025	To	04-04-2025
5)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
6)	MR. A K DAS	18-03-2025	To	01-05-2025
7)	MR D BARUAH	20-03-2025	To	29-03-2025
8)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
9)	MR. N ISLAM	24-03-2025	To	04-04-2025
10)	MR. A THAKUR	21-03-2025	To	31-03-2025
11)	MS. J R THAKUR	21-03-2025	To	31-03-2025
12)	MR I AHMED	27-03-2025	To	05-04-2025
13)	MR. G KHANDELIA	23-03-2025	To	31-03-2025
14)	MR. P K DEKA	24-03-2025	To	25-03-2025
15)	MR. A LAL	24-03-2025	To	28-03-2025
16)	MR D C K HAZARIKA	26-03-2025	To	29-03-2025
17)	MR. S K SINHA	24-03-2025	To	27-03-2025